

**Before the National Green Tribunal**

**SOUTHERN ZONE, CHENNAI**

**Execution Application No.11 of 2023 (SZ) in**

**Original Application No.523 of 2018 (PB)**

**WITH**

**Original Application No.127 of 2022 (SZ)**

**WITH**

**Original Application No.156 of 2024 (SZ)**



**DETAILED STATUS REPORT AND WORKABLE PLAN OF  
ACTION FOR HANDLING LEGACY WASTE AND  
ACHIEVING ZERO FRESH DUMPING AT VELLALORE  
FILED BY THE COIMBATORE CITY MUNICIPAL  
CORPORATION**

**NAJEEB USMAN KHAN**

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Before the National Green Tribunal

SOUTHERN ZONE, CHENNAI

Execution Application No.1of 2023 (SZ) in

Original Application No.523 of 2018(PB)

WITH

Original Application No.27 of 2022 (SZ)

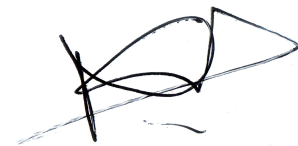
WITH

Original Application No.56 of 2024 (SZ)

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Dated: 03-02-2025

Advocate for Respondent No.1

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Execution Application No.11 of 2023 (SZ) in  
Original Application No.523 of 2018(PB)

WITH

Original Application No.127 of 2022 (SZ)

WITH

Original Application No.156 of 2024 (SZ)

IN THE MATTER OF:

I. Eswaran, Coimbatore. &  
Applicant(s)

Versus

The District Collector, Coimbatore District and Anr. ...  
WITH

Respondent(s)

K.S. Mohan, Coimbatore. &

Applicant(s)

Versus

The Corporation of Coimbatore  
Represented by its Commissioner Coimbatore and Ors.

Respondent(s)

WITH

Tribunal on its own motion SUO MOTU based on  
the news item published in 8The Hindu9 dated 07.04.2024, titled <Fire breaks out at  
Vellalore landfill in Coimbatore=

And

Central Pollution Control Board  
Through its Member Secretary, New Delhi and Ors. ...

...Respondent(s)

**DETAILED STATUS REPORT AND WORKABLE PLAN OF ACTION FOR HANDLING LEGACY WASTE AND ACHIEVING ZERO FRESH DUMPING AT VELLALORE FILED BY THE COIMBATORE CITY MUNICIPAL CORPORATION**

This Status Report is filed on behalf of the Respondent-Coimbatore City Municipal Corporation (CCMC) through the Commissioner Mr. M. Sivaguru Prabakaran, aged 37 years having his office at Coimbatore City Municipal Corporation, Big Bazaar Street, Town Hall, Coimbatore-641 001 to outline the ongoing initiatives and progress made to address Municipal Solid Waste (MSW) management, legacy waste bio-mining, and to stop further open dumping at the Vellalore Dump Yard.

1. It is respectfully submitted that in response to Paragraph 6 and 11 (i) and (ii) of the Order dated 14.08.2024, that the Corporation is committed to establish 65 decentralized treatment plants.

(a) The Corporation has already established 50 decentralized treatment plants at ward level at different locations in Coimbatore. It is submitted that no bio-mining process is carried out at the decentralized centers. Bio-mining process is done only at Vellalore compost yard as a Centralized centre. However, zone wise list and Map of the 50 MCC and MRF decentralized processing centre is produced herewith as **Annexure-I**

(b) It is submitted that the Corporation has established the 50 decentralized processing centers as under:

- (i) 34 Micro Composting Centre having capacity of 2-5 MT /each out of which 21 are functional and having total area of 1,64,200 Sq.Ft - (3.76 Acres)
- (ii) 8 Material Recovery facility centers having capacity of 2-5 MT /each out of which all 8 centers are functional and having total area of 38,000 Sq.Ft - (0.87 Acres)

  
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- (iii) 1 MCC centre is converted into E-Waste centre having capacity of 5MT is functioning in an area of 5,200 Sq.Ft - (0.11 Acre)
- (iv) 6 Bio-gas centres are not in function (due to maintenance reasons) with a total area of 14,400 Sq.Ft - (0.33 Acres)
- (v) 1 MCC centre is converted into BOV Charging Point having an area of 5,200 Sq.Ft - (0.11 Acres)

Thus, it is evident that Respondent Corporation can divert the daily collected waste to such decentralized centers and shall reduce open dumping of fresh waste at Vellalore compost yard. The commitment to managing municipal solid waste, implementing sustainable solutions, and eliminating open dumping at the Vellalore yard are scrupulously followed every day.

It is refuted that all the fresh waste generated/collected from corporation wards are dumped at Vellalore compost yard, instead it is transported to different processing centers located at various parts of the city. The MCC's /MRF/E-Waste/ Bio-Gas Plants functional & non-functional and the areas/locations details are produced herewith as **Annexure No. II**.

Once all the Decentralized wet-waste centers (MCC's) are put into operation the Corporation would be able to process additional 50 - 75 TPD of MSW at ward level and 7 - 9 TPD of wet waste at Bio Gas plants, collectively 57 – 84 TPD of garbage, would be processed at these centers.

Thus, transporting, and open dumping of the waste in the Vellalore Dumping yard will be stopped. The Respondent Corporation proposes to take all necessary assistance to put in function of 7No.s non-functional

  
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MCC's and to resolve 5No.s MCC's which were closed due to public protests (in addition 1No. MCC closed due to Suo Motto NGT case) within 2-3 months.

In response to paragraph 7 of the Order dated 14.08.2024, it is respectfully submitted that there are 50 decentralized centers in the Municipal limits of the Corporation and that from among them only 29No.s (21No.s MCC & 8No.s MRF) decentralized centers ranging from 2MT and 5MT capacity are in operation as described supra.

2. In response to paragraph 8 and 9 of the order dated 14.08.2024, it is respectfully submitted that, as per the NGT's directions to complete the bio mining process within 12months, contained in the order dated 03.10.2018, the Respondent corporation kick started the necessary initial works. The Covid 19 wave have started and restricted further actions in the progress. Soon after the Covid 19 started receding reclamation activities through bio-mining process has started on a war footing basis during 2022 and was actively under progress.

Since the implementation of the Municipal Solid Waste Management was one of the mandates in the order cited supra, this Respondent has taken several necessary actions to implement and to improve the disposal of the existing waste in a scientific manner. There have been milestones achievements in this direction. Therefore, taking into account, the improvements that have been made scientifically at the Compost yard, Vellalore, it is felt that it is not necessary to have alternative locations for managing the solid waste. The onset of monsoon has staggered the progress. This respondent took very serious efforts to comply with the order of this Hon'ble Tribunal. The appointed consortium M/s. DJG Energy Solution, Chennai has informed by a letter he could not carry out bio mining activities during the monsoon season. Hence, Phase -I of bio mining project took almost 3 years to process 7,52,056 MT of legacy waste which is spread over 68.25 acres of land and reclaimed around 50acres of land. Afforestation



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(native trees plantation) activities have begun in this reclaimed land and so far 2100 native tree saplings are planted and maintained within the Vellalore dump yard.

Meanwhile, the Respondent Corporation have appointed Centre for Environmental Studies (CES), Anna university, Chennai as third party to conduct the survey for the balance legacy waste quantity to be processed and had certified the same. The Bio-mining tender process of Phase-II for processing 7,43,247 MT of legacy waste at an estimated cost of 58.54 Crores is in tender phase and shall appoint a contract agency within 2months period. Copy of the DPR and Tender documents are produced as **Annexure-III**.

As stated in the paragraph 9, on a revisit of the record, instead of 275 acres of land being reclaimed, it is submitted that 50 acres of land was reclaimed during the bio-mining Project phase I. A copy of the Bio-Mining Phase-I completion certificate is produced as **Annexure-IV**.

3. In response to paragraph 10 of the order dated 14.08.2024, it is respectfully submitted that open dumping at Vellalore dump site has reduced drastically in the last about 8 months (January 2024 to August 2024) because of increase in the segregation percentage of Organic and Dry waste generated by the Municipal Corporation of Coimbatore and diverting the segregated waste to existing processing facility at Vellalore operated by the Concessionaire. The open dumping has drastically reduced from 81% (from July 2023 to December 2023) to 18% (from January 2024 to August 2024). The comparative tables showing the processed waste quantity and open dumped quantity of the above period and the segregation percentage of MSW for the months of Nov 2023 till July 2024 is produced as **Annexure-V**.

4. In response to paragraph 11 (iii) of the order dated 14.08.2024 it is humbly submitted that the waste is not dumped in the entire 654 acres of land in Vellalore. The fresh waste dumped openly is only in a small portion of the total area which is about 5-8 acres. Below table explains the land allocations at Vellalore compost yard and the area where the open dumping is carried out is more descriptively pointed out in the map which is produced herewith as **Annexure-VI**.

S.No.	Description	Area (in Acres)	Status
<b>1.</b>	<b>Total</b>	<b>654</b>	
	<b>Other Department</b>		
i.	Bus Stand	54.15	Partly Completed
ii.	RAF Quarters	57.60	Under Function
iii.	Housing	50.25	Under Function
	<b>Total Area</b>	<b>162 Acres</b>	
<b>2.</b>	<b>Land available for dump yard</b>	<b>492 Acres</b>	
	<b>Land Allotted within dump yard area</b>		
i.	TWAD Board for STP	15.32	In Operation
ii.	Coimbatore Integrated Waste Management Co. Pvt. Ltd (Windrow Composting)	80	In Operation
iii.	Bio Mining Processing Plant	35	Being Utilized
iv.	Vermicompost Processing Plant	15	In Operation
v.	MRF & Chicken Waste Processing Plant	0.85	In Operation
vi.	Bio mining Phase I	50	Work Completed and land reclaimed
vii.	Bio mining Phase II	60	Tender Stage - Yet to be started
viii.	Lagoon	15	In use
ix.	Fresh Waste	8	To be Disposed
	<b>Total Area</b>	<b>279.70 Acres</b>	
	<b>Balance Free Land</b>	<b>212.30 Acres</b>	

  
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Further it is submitted that the Respondent is taking several initiatives to stop the fresh waste quantity of 110TPD currently being dumped openly at Vellalore compost yard, within next 6 months as per the below action plan. The table depicting the total waste quantity collected by the Respondent Corporation is shown as under:

S.NO	Processing Centre	Type of Waste	Quantity/Capacity Details (TPD)	Name of Contractors
1	Windrow Composting	Wet	550	Coimbatore Integrated Waste Management Co. Pvt Ltd.
2	Vermicomposting	Wet	100	Nilla Blooms & Scappes
3	MCC	Wet	35	Outsourced through contracts
4	Recyclables and RDF Processing	Dry	240	Coimbatore Integrated Waste Management Co. Pvt Ltd.
5	MRF	Dry	50	Outsourced through contracts
6	Animal Waste processing	Chicken	15	Bhairav Renders
7	Open Dumping	Mixed Waste	110	Action is being taken to stop this dumping
<b>Total Waste Collected/Processed Per day</b>			<b>1100 TPD</b>	

- i) Sanitary Officers and Sanitary Inspectors are directed to segregate the waste at source and not to send the 110TPD waste to the Vellalore Compost yard. The Respondent has also directed the concerned zonal Assistant Commissioners who are currently delivering the wastes to open dumping not to send any mixed waste to dump yard and insisted to segregate the wastes at source and divert to respective nearby processing facilities.

**Enhanced Segregation and Door-to-Door Collection:**

CCMC has awarded primary collection and segregation of waste to private Contractor. Efforts are underway to achieve 100% source segregation through the appointed Contractor outsourced for MSW activities.

  
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- ii)** The Respondent had discussions with an international company – M/s. Soneva – Maldives and its local partner and taking initiatives to promote and implement the “Eco Smart Decomposing Kit” - a home composting technology and to encourage Roof top gardens. The details of the same is enclosed as **Annexure VII**. It is also planned to implement this method in 100 houses in each ward as a pilot study. Corporation shall collaborate with NGOs and Self-Help Groups (SHGs) to promote home composting in residential complexes, commercial spaces, and apartment buildings.
- iii) IEC Activities:** In order to bring awareness among public regarding source segregation and collection, Information Education and communication activities are spread through newspaper and social medias, organized drama at important junctions and in schools, paintings at cross junctions. Conducted regular meetings with NGOs and launched “Green Warriors” groups. Private entities have been held to raise awareness about solid waste management. NGOs have committed to support source segregation and door-to-door collection efforts. Residents Welfare Associations (RWAs) have also participated by contributing to non-recyclable plastic management. The photographs of the IEC activities are enclosed as **Annexure VIII**.
- iv) Bin Removal:** To bring behavior change among the public and household regarding waste management and to ensure 100% collection efficiency the collection bins at wards were drastically reduced and the Corporation have encouraged its workers for achieving “Bin Less Wards”. The details of the same are enclosed in **Annexure IX**.
- v) Hot spot elimination:** To improve collection efficiency, behavior change of public, to avoid illegal dumping and to ensure that no waste is littered on the street and by lanes. The Respondent Corporation has taken efforts

by installing CCTV surveillance, night watch men at potential hot spots to eliminate the hot spots completely. CCMC is actively identifying and eliminating illegal dumping hotspots by analyzing the route charts, raising public awareness, and imposing fines. Hotspot details and their status are outlined in **Annexure X**.

- vi) Route chart & GPS Monitoring:** To improve collection of household and small commercial area/s & transportation efficiency, reduction of operational cost, improved service quality, monitoring and accountability and to assign duties and responsibilities on CCMC staff and to hold them responsible for the implementation of SWM Rules,2016. The sample route charts and its monitoring are as in **Annexure XI**.
- vii) Transfer station revamp work at Sathy Road:** The Respondent corporation have started the revamp works of a transfer station at Sathy Road and after completion of the construction works completion expected in February 2025 and commencing the operation, the Corporation shall divert around 150 - 200TPD of daily collected wastes to existing processing facilities, thus reduce sending the waste to open dumping at Vellalore. The construction contract period for this project is 12 months. The work order is enclosed as in **Annexure XII**.
- viii) Penalty imposed:** To implement the Solid Waste Management rules 2016 the respondent corporation have imposed penalty to public and violators for improper disposal of waste, littering, noncompliance by businesses like burning of waste, unauthorized dumping. The penalties-imposed details are produced hereto as **Annexure XIII**.
- ix) Green Warriors:** To advance environmental advocacy, waste management initiatives, conservation efforts, Community engagement and for NGO involvement, a green warrior's group have initiated which includes

community programs engaging public, schools, college, elected representatives, volunteers, etc.

- x) Integrated Command Control Centre (ICCC):** The ICCC, with 40 staff members, monitors daily the vehicle movements, worker attendance, and transfer station operations which as briefed below- Photographs of the daily monitoring activities are enclosed as **Annexure- XIV**,

**(a) Sector Management and Monitoring:**

The Corporation has divided the city into 35 sectors, each managed by a Sector Manager overseeing waste collection activities. "Segregation Supervisors" deployed in each collection vehicle to ensure effective segregation at source and to follow the pre-determined route chart. GPS-equipped vehicles are monitored by the Integrated Command and Control Center (ICCC) to ensure adherence to route chart and schedules.

**(b) Process Management**

All MCCs and MRFs are integrated with the ICCC for continuous monitoring.

**(c) Logistics and Vehicle Management**

CCMC monitors vehicle movements using GPS. In case of delays, sector officers communicate with drivers to identify the real case and resolves the issues. Vehicle Repairs are handled within a week, continuously monitored for effective collection management. New vehicles, including 105 Tata Ace vehicles and five 10-ton compactors, have been added to improve waste collection System.

**(d) Human Resource and Manpower Management**

CCMC's waste management operations begin at 6:00 AM daily, with supervisors ensuring worker attendance. Private service providers are required to maintain additional manpower to cover up absentees as



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substitutes. The ICCC monitoring details are enclosed as in **Annexure XIV.**

**xi) Walkie-Talkie Communication System**

To ensure efficient communication between staff, CCMC has distributed advanced walkie-talkies, allowing immediate issue resolution during waste collection operations and monitoring & reviewing the daily activities.

As directed by the Hon'ble Tribunal, a meeting was convened by the Principal Secretary, Municipal Administration and Water Supply Department with the Commissioner, officials of Coimbatore City Municipal Corporation, the Joint Commissioner and SBM team of Directorate of Municipal Administration Chennai and standing Counsel for Government of Tamil Nady, NGT (South Zone) below are the proceedings:

**Proceedings of the meeting Convened by the respected Principal Secretary to Government, Municipal Administration at Secretariat, Chennai on 28.08.2024.**

1. As stated in para (2) above the daily generation of solid waste is about 110TPD, out of which 990TPD of waste are processed & disposed and remaining 110 TPD of fresh waste is dumped in open places at Vellalore compost yard. Regarding this, out of the 36MCC's constructed 23 MCC's are functioning and 13MCC's are not functioning. Out of the 13 non-functional, 6 MCC's will be restored to operation/regular function within a month by carrying some rectification & improvement works in the respective 13 MCC's, 6 MCC's are under public objection to operate and 1 MCC under NGT case due to public objection. By this about 30 - 45 MT of daily waste will be processed and disposed at decentralized MCC's itself. This can be achieved in 30 days.

2. It is proposed to resume special drives and campaign for home composting and reduction of waste at source through NGO's & voluntary organizations among Residential communities there by the daily generation of solid waste will be reduced.
3. The remaining around 65TPD of waste will be diverted to existing windrow processing plant at Vellalore (having a total processing capacity of 800TPD and processing only 700TPD only).

**xii). New proposals:**

**(a) Approval for Three New Transfer Stations**

CCMC has received approval for the construction of three new transfer stations as part of the Swachh Bharat Mission Urban 2.0, with a total cost of Rs. 4.50 lakhs per MT total of Rs. 27Cr as per Proceedings of the Director of Municipal Administration, Roc No.: 6450/2024/SBM-1 dated 15.03.2024. The implementation of additional transfer stations in the City shall completely arrests sending the waste for open dumping. The proceedings is enclosed as in **Annexure XV** and expected completion of the project is 15months from date of award.

- (b) Bio-CNG Plant:** Respondent humbly submits that Bio-CNG plant have been sanctioned through a G.O. (D) No. 145 Municipal Administration and water supply department dated 11.03.2024 on Design Built Finance Operate and Transfer (DBFOT) under PPP mode, have accorded Administrative Sanction for Rs. 69.20 Crores for which tenders received and are at evaluation stage. The timeline to complete the project is 24 Months. The completion of the project shall ensure that no unprocessed waste will be transported to and dumped openly at Vellalore.

  
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(c) **MRF Plant / Waste to Energy Plant:** It is submitted that, Tamil Nadu Infrastructure Development Board, Finance Department, Egmore, Chennai has convened a meeting on 14.08.2024, chaired by Thiru T. Udhayachandran, I.A.S., Principal Secretary to Government, Finance Department to discuss about Establishment of Fully Automated Material Recovery Facilities (MRF) at 4 locations i.e. Tambaram Tiruchirappalli, Tirunelveli and Erode in Tamil Nadu.

The Director of Municipal Administration with TNUIFSL has selected 7 corporations for preparation of Detailed Feasibility Report (DFR) for setting up of MRF facilities i.e. Madurai, **Coimbatore**, Tiruppur, Tambaram, Tiruchirappalli, Tirunelveli and Erode. Out of the 7 locations, 3 locations i.e. Madurai, **Coimbatore**, Tiruppur are suggested to be developed as Waste to Energy Projects, 2 locations (i.e.) Tirunelveli and Erode are suggested to be clustered with neighboring locations for MRF Projects and the balance two locations (i.e.) Tambaram and Tiruchirappalli are approved to be developed for MRF Projects. Further, waste generation, project structure and bid details were discussed elaborately.

The CEO, TNIDB informed that since waste generation for (i) Madurai (ii) **Coimbatore** and Tiruppur combined is above 600 TPD, these locations are feasible for development of Waste to Energy (WTE) Projects and suggested for the same. Also, The Principal Secretary, Finance Department informed that the project is approved in-principle and tenders may be published at the earliest upon vetting and approval of the tender documents by TNIDB.

  
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Hence, it is humbly submitted that the Respondent Corporation will implement advanced methods to manage the waste generated within the corporation limits. The minutes of the meeting is enclosed as in **Annexure XV**

**(xi) Action taken by the Corporation to prevent incidents of Fire at Vellore:**

**(a) Green belt Formation:**

The Respondent Corporation have planted 2106 native tree saplings (brought from RajaMundri, Andhra Pradesh) along the boundary of Vellore Compost Yard to create as a green belt.

**(b) Lagoon:** Already two lagoons were constructed which were not utilized for dump yard. Now the treated water from Sewage Treatment plant at Ukkadam (8 KMs from dump yard) is pumped and let into lagoon and is being used for watering the planted trees regularly and fire fighting activities at any time. About 4-5 lakhs liters of treated water is received in the lagoon every day.

**(c) Water Storage Tank:** The existing 5.0 Lakhs Litres capacity ground level pump and 2.0 Lakhs litres capacity overhead tank which are not functional were brought into function by repairing the damaged pipe line and installing new electric motor pump sets. Pipeline with fire hydrants for a length of 1.90Kms has been laid for fire prevention/fighting activities.

**(d) Water hydrants and tanker lorries, water loading facilities near the legacy waste is provided and are in function. In case of any fire occurs, for other needs water can reach to the legacy waste heaps within 5 minutes.**

**(E)** 12 motor pump sets similar to one provided in fire services and rescue department lorries are purchased and kept ready at compost yard site for any eventuality.

**(F) Observation/Watch Tower:** In order to prevent entry of unauthorized vehicle and miscreants, a new watch tower at an estimate cost Rs. 49.50 Lakhs is constructed from Corporation General funds. Separate security staff and ward staff is posted to this watch tower for surveillance purpose and it is in function.

**(G)** At the east side of the compost yard, wire fencing works was provided at 6 locations (Previously the fencing is damaged) to prevent unauthorized entry of miscreants and anti-social elements.

**(H) CCTV's Cameras:** 10 CCTV cameras were installed inside the compost yard for surveillance purpose.

**(I)** Separate Watch staff and Supervisors: 10 Security guards and 3 supervisors have been deployed and 1 Sanitary Officer are regularly monitoring illegal dumping and illegal manpower entry of miscreants and unauthorized vehicles. The above details and its records are enclosed in **Annexure VI**.

5. In response to paragraph 11(iv) of the Hon'ble order dated 14.08.2024 of this Hon'ble Tribunal, Respondent submits that for the Phase-II biomining project, Government in G.O. (D) No. 88 Municipal Administration and water supply department dated 21.02.2024 have accorded Administrative Sanction for Rs. 58.54 Crores for which tenders received and are in evaluation stage. The execution of the contract will be awarded to an

experienced contractor within 2 months and the entire process to dispose the legacy wastes may take around 24 months.

6. In response to paragraph 12, as directed by the Hon'ble Tribunal, as stated above, a meeting was convened by the Principal Secretary, Municipal Administration and Water Supply Department with the Commissioner, officials of Coimbatore City Municipal Corporation and the Joint Commissioner, SBM team of Directorate of Municipal Administration Chennai and Standing Counsel for Government of Tamil Nadu at Secretariat on 28.08.2024, to arrive at a workable solution regarding the disposal of dumped legacy wastes, processing of entire solid waste collected at decentralized centers thereby stopping and dumping the fresh solid wastes at Vellalore compost yard. The Principal Secretary after a detailed review and discussion, the workable action plan as stated above was arrived and will start for implementation immediately.

For the reasons stated above, it is most respectfully submitted that, this Hon'ble Tribunal may accept the report detailed above and pass appropriate orders as it deems fit and necessary in facts and circumstances of the case.

Coimbatore:

Date: 03-02-2025

Respondent



Counsel for Respondent



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## **Annexure-I**

**Zone wise list of the 50 MCC and MRF  
decentralized processing Centre**

COIMBATORE CITY MUNICIPAL CORPORATION - MCC/MRF SUMMARY												
Sl No	Category	Total No	Functional	Non Functional	North	East	West	South	Central	Total Capacity (in Tonnes)	Total Area (in Sq.Ft)	Total Area (in Acres)
1	MCC (Wet)	34	21	13	5	3	13	6	9	146	1,64,200	3.76
2	MRF (Dry)	8	8	0	1	2	1	4	0	34	38,000	0.87
3	Bio Gas Plant	6	0	6	1	0	0	3	2	9	5,200	0.11
4	E-Waste Centre	1	1	0	0	0	1	0	0	5	5,200	0.11
5	BOV Charging Point	1	1	0	1	0	0	0	0	5	14,400	0.33
<b>Total</b>		<b>50</b>	<b>31</b>	<b>19</b>	<b>8</b>	<b>5</b>	<b>15</b>	<b>13</b>	<b>11</b>	<b>199</b>	<b>2,27,000</b>	<b>5.18</b>

# CENTRAL ZONE

## MCC LIST

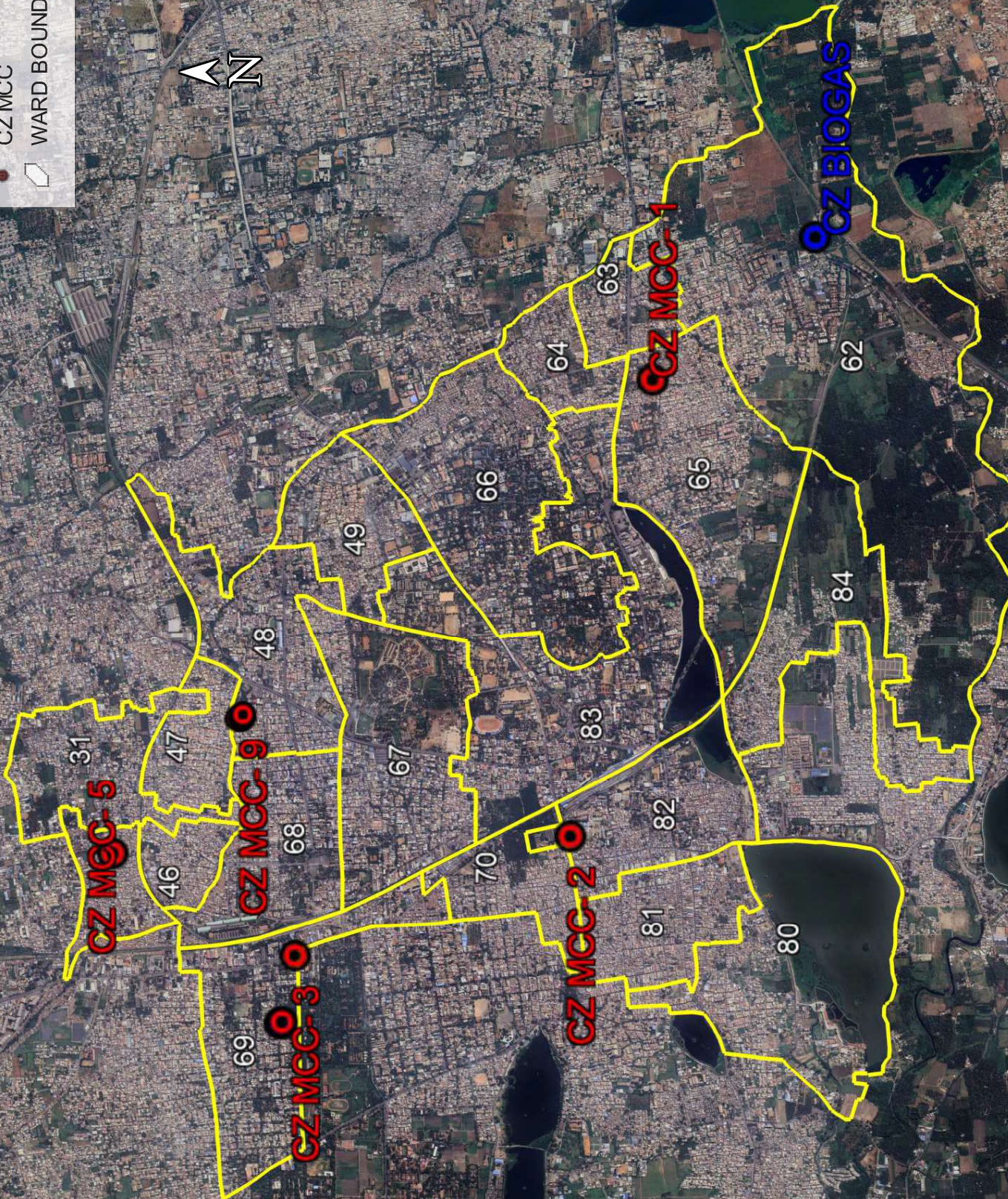
1. Valliyammal street
2. Verityhall Road
3. Avinashilingam College
4. Bharathipark
5. Sanganoor
6. Sastri nagar I
7. Sastri nagar II
8. Sastri nagar III
9. Sastri nagar IV

## BIOGAS LIST

1. Nanjundapuram Crematorium
2. Bharathi park

## Legend

- CZ BIOGAS
- CZ MCC
- ▭ WARD BOUNDARY



# EAST ZONE

## MCC LIST

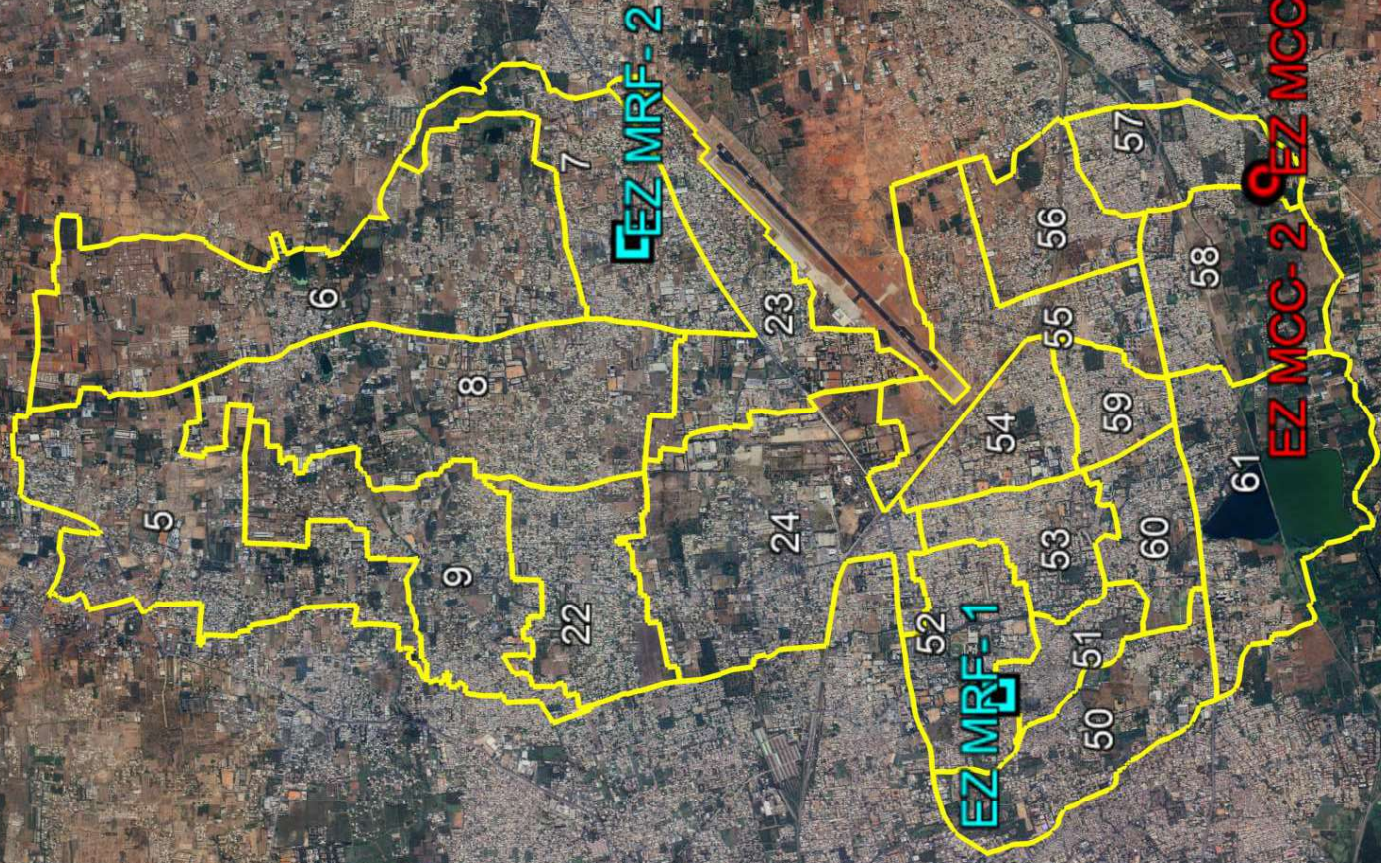
- 1. Ondipudur I
- 2. Ondipudur II
- 3. Ondipudur III

## MRF LIST

- 1. Chandragandhi Nagar
- 2. Duraisamy Nagar

## Legend

- WARD BOUNDARY
- EZ MCC
- EZ MRF



# NORTH ZONE

## MCC LIST

- 1. Vilankuruchi Road
- 2. Peelamedu TS
- 3. Kavundampalayam Fire station
- 4. Thudiyalur Market

## MRF LIST

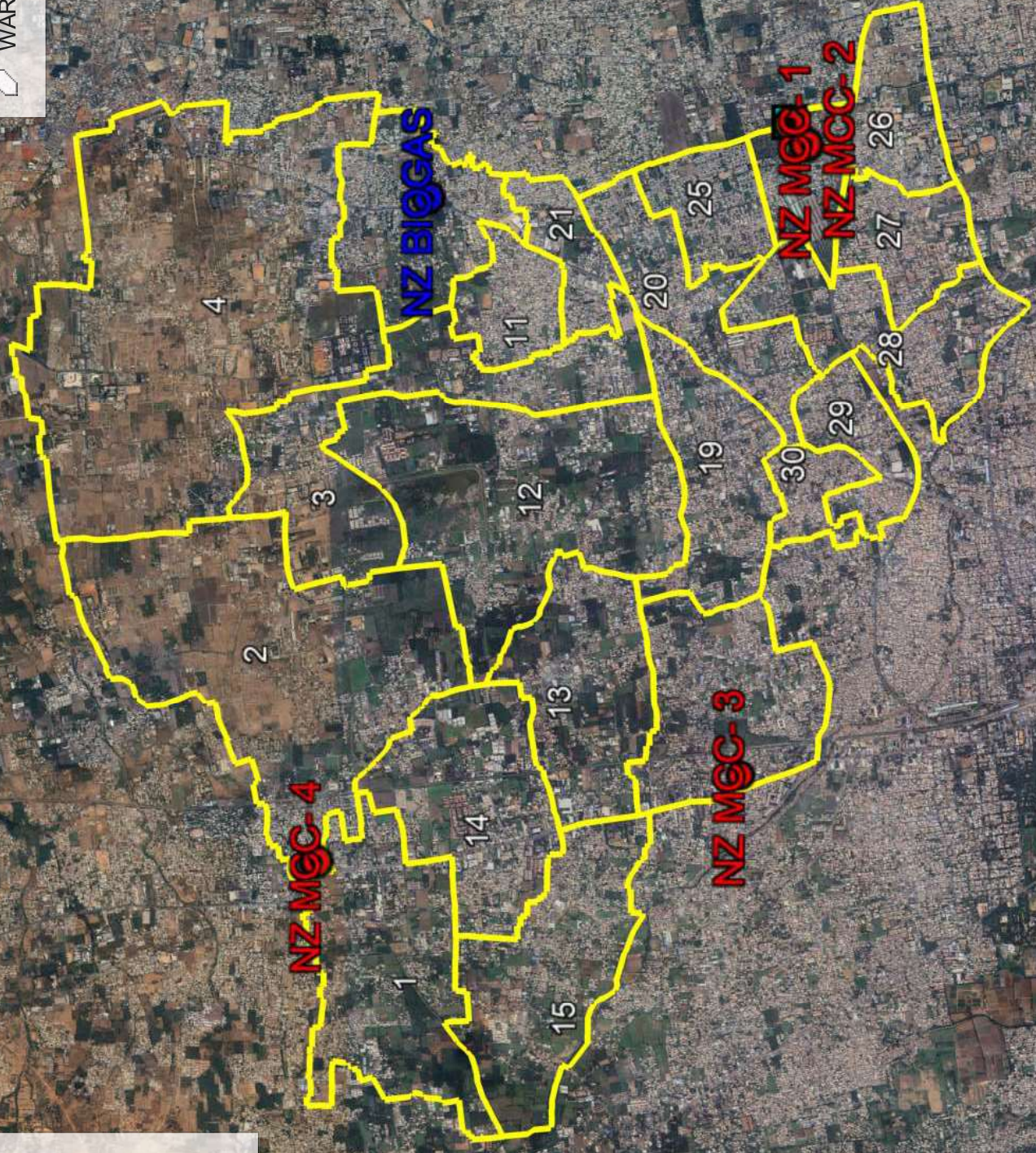
- 1. Peelamedu TS

## BIOGAS LIST

- 1. Saravanampatti Amma Unavagam

## Legend

- NZ BIOGAS
- NZ MCC
- NZ MRF
- WARD BOUNDARY



# SOUTH ZONE

## MCC LIST

1. Tharun Residency
2. Kovaipudur
3. Ukkadam TS
4. Chokkampudur
5. Vellalore Dumpyard I
6. Vellalore Dumpyard II

## MRF LIST

1. Ukkadam TS
2. Chokkampudur
3. Vellalore Dumpyard I
4. Vellalore Dumpyard II

## BIOGAS LIST

1. Podanur Crematorium
2. Vellalore Dumpyard I
3. Vellalore Dumpyard II

## Legend

- SOUTH ZONE
- SZ MCC
- SZ BIOGAS
- SZ MRF
- Vellalore Dumpyard

**SZ MCC-04**  
**SZ MRF-02**

**SZ MRF-01**  
**SZ MCC-03**

**SZ MCC-02**

**SZ BIOGAS**  
**SZ MRF-4**  
**SZ BIOGAS**  
**SZ MRF-3**

**SZ MCC-01**



# Location list

## MCC LIST

1. Sir Shammugam Road
2. Valakkai mandi
3. Music college
4. Subramanian scheme road
5. Ullavar sandhai
6. Panaimarathur
7. Venkitapuram
8. IOB Colony
9. Onapalayam
10. MGR market I
11. MGR market II
12. Kavundampalayam North
13. Kavundampalayam South

## MRF LIST

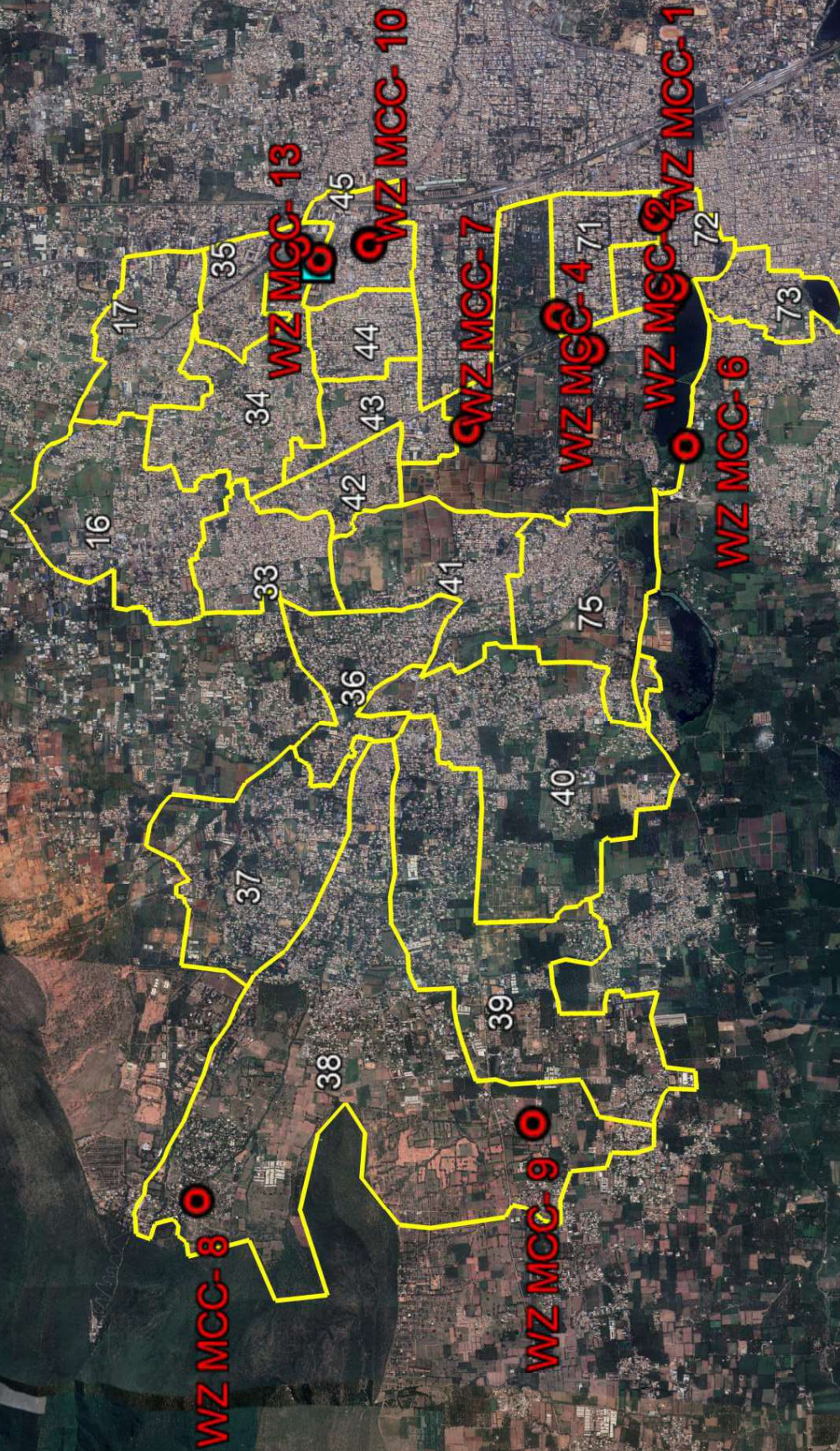
1. Kavundampalayam

## Legend

- WARD BOUNDARY
- WZ MCC
- WZ MRF



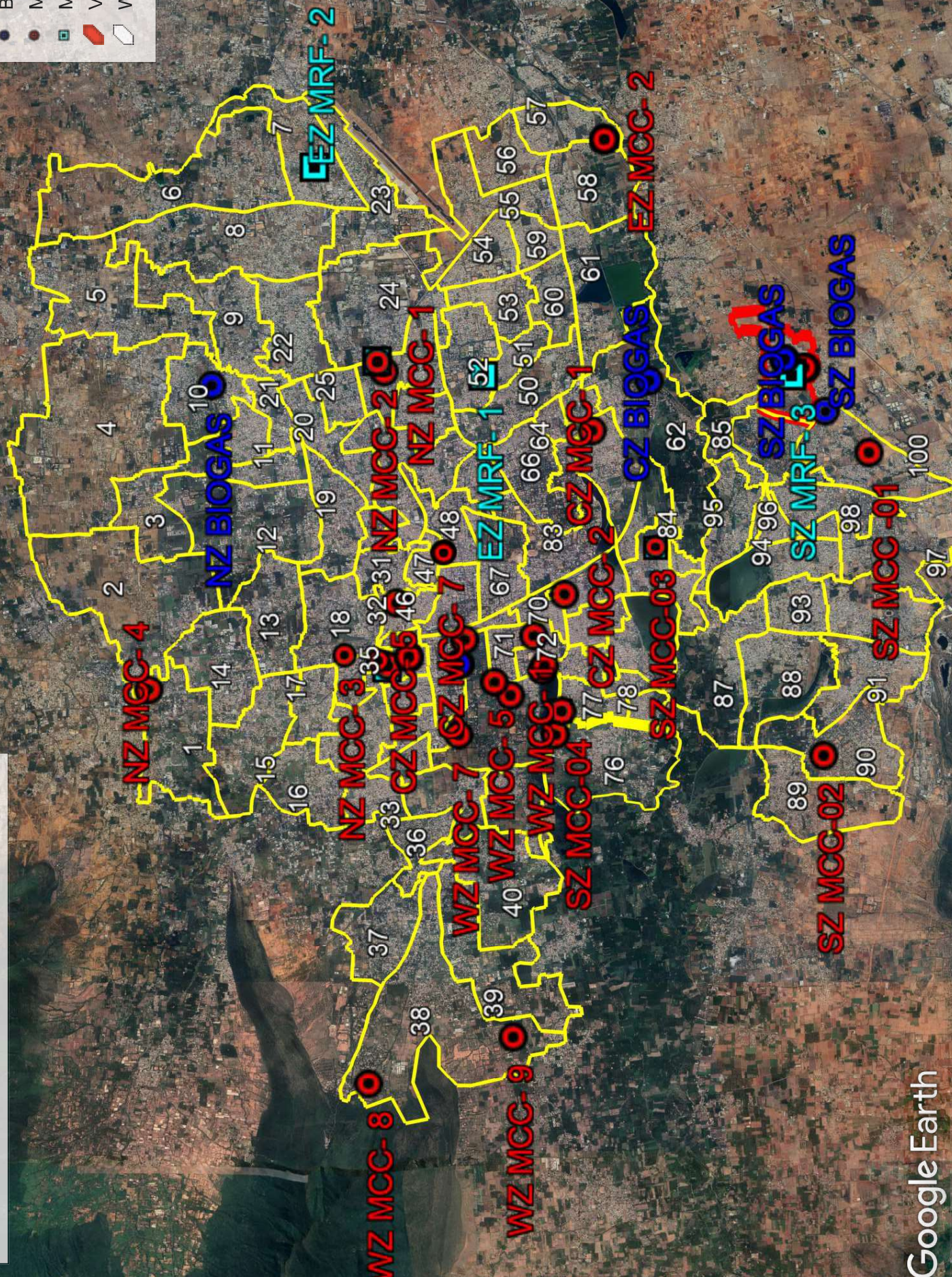
23



# MCC, MRF & BIOGAS GEO-TAGS

## Legend

- BIOGAS
- MCC
- MRF
- VELLALORE DUMPYARD
- ▭ WARD BOUNDARY



## **Annexure-II**

**The MCC's /MRF/E-Waste/ Bio-Gas Plants  
functional & non-functional and the  
areas/locations details**

Coimbatore City Municipal Corporation MCC's List - Operated by CCMC (Functioning)								
SI No	Ward	Zone	MCC Name	Operator Name	Capacity in tons	Area (Sq.ft)	Status	Address of MCC
1	65	Central	Valliyammal Street	CCMC	5	5,200	Functioning	Valliyammal street, Ramanathapuram Coimbatore - 641045
2	90	South	Kovaipudur	CCMC	5	5,200	Functioning	Phase III tank, housing unit, Q - Block Kovaipudur, Coimbatore - 42
3	34	West	Kavundampalayam Old Compost (South Side)	CCMC	5	5,200	Functioning	Jeeva Nagar, Kavundampalayam, Coimbatore
4	72	West	Vazhakai Mandi	CCMC	5	5,200	Functioning	Thadagam Road, Vazhakai Mandy
5	71	West	RS Puram Ulavar Sandai	CCMC	2	3,400	Functioning	Ulavar Sandhai, Cowley Brown Road, RS Puram
				Total	22	24,200		

Coimbatore City Municipal Corporation MCC's List - Outsourced to O&M Contractors (Functioning)								
SI No	Ward	Zone	MCC Name	Operator Name	Capacity in tons	Area (Sq.ft)	Status	Address of MCC
1	82	Central	Variety Hall Road CMC Colony	Green India Process	5	5,200	Functioning	CMC Colony, V.H.Road, Coimbatore
2	48	Central	Sasthri Nagar - 1	NDL (No Dumping Logistics)	5	5,200	Functioning	Ward No.48, Sakthi main road, Sasthiri nagar, Coimbatore.
3	48	Central	Sasthri Nagar - 2	NDL (No Dumping Logistics)	2	3,400	Functioning	Ward No.48, Sakthi main road, Sasthiri nagar, Coimbatore
4	48	Central	Sasthri Nagar - 3	NDL (No Dumping Logistics)	2	3,400	Functioning	Ward No.48, Sakthi main road, Sasthiri nagar, Coimbatore
5	32	Central	Sanganoor Narayanaswamy street(DWC)	Esree Green Works Pvt. Ltd	5	5,200	Functioning	Sanganoor Narayanaswamy street
6	57	East	Ondipudur - 1	NDL (No Dumping Logistics)	5	5,200	Functioning - Briquits manufacturing	Ondipudur STP Premises, Coimbatore
7	57	East	Ondipudur - 2	NDL (No Dumping Logistics)	5	5,200	Functioning - Wet waste	Ondipudur STP Premises, Coimbatore

8	57	East	Ondipudur - 3	NDL (No Dumping Logistics)	5	5,200	Functioning Renovation work done	Ondipudur STP Premises, Coimbatore
9	26	North	Peelamedu Transfer Station vilankurichi road (near crematorium) - 2	NDL (No Dumping Logistics)	5	5,200	Functioning	V.G Rao nagar, Vilankurichi Road inside transfer station, Peelamedu
10	77	South	Chokkampudur	Green India Process	5	5,200	Functioning	Chokkampudur Crematorium
11	100	South	Tharun Residency	DWMS (Domestic Waste Management Solutions)	5	5,200	Functioning	Tharun Residency, Ganesapuram.
12	99	South	Vellalore	DJG Energy	5	5,200	Functioning	Biomining
13	99	South	Vellalore	DJG Energy	5	5,200	Functioning	Biomining
14	72	West	Music College	Green Friend Pvt ltd	5	5,200	Functioning	Music College in Arogyasamy Road
15	39	West	Onampalayam	Bhairav Renderers	2	3,400	Functioning	Onampalayam
16	75	West	Panaimarathur	CTW (Clean the world)	5	5,200	Functioning	Panaimarathur
				Total	71	77,800		

Coimbatore City Municipal Corporation MCC's List - CCMC Operated (Not Functioning)								
Sl No	Ward	Zone	MCC Name	Operator Name	Capacity in tons	Area (Sq.ft)	Status	Address of MCC
1	34	West	Kavundampalayam Old Compost (North Side)	CCMC	5	5,200	Not Functioning	Kavundampalayam Compost yard premises (North side) near Market, Coimbatore
2	45	West	MGR Market Ramaswamy Nagar	CCMC	5	5,200	Not Functioning	MGR Market KS Ramasamy street, KK Pudur, Coimbatore
3	45	West	MGR Market Ramaswamy Nagar	CCMC	5	5,200	Not Functioning	MGR Market KS Ramasamy street, KK Pudur, Coimbatore
				Total	15	15,600		

Coimbatore City Municipal Corporation MCC's List - Outsourced to O&M Contractors (Not Functioning)								
Sl No	Ward	Zone	MCC Name	Operator Name	Capacity in tons	Area (Sq.ft)	Status	Address of MCC

1	48	Central	Sasthri Nagar	NDL (No Dumping Logistics)	2	3,400	Temporarily Not Functioning	Sakthi main road, Sasthri nagar, Coimbatore
2	69	Central	Bharathi Park (Near Bio Gas Plant)	NDL (No Dumping Logistics)	2	3,400	Not Functioning	Bharathi Park, Saibaba Colony, Coimbatore - 641011
3	69	Central	Mettupalayam Road (Avinashilingam College Signal)	NDL (No Dumping Logistics)	5	5,200	Non Functioning	Bharathi Park Road - 1, Saibaba Colony, Coimbatore - 641011
4	18	North	Kavundampalayam Near Fire Station (Ramaswamy Nagar)	Green Friend Pvt Ltd	5	5,200	Not Functioning	Near Fire Station
5	26	North	Vilankurichi Near OHT	Green Friend Pvt Ltd	2	5,200	Not Functioning	V.G Rao nagar Vilankurichi Road near OHT
6	2	North	Thudiyalur Market	NDL (No Dumping Logistics)	5	5,200	Not Functioning	Thudiyalur Weekly Market
7	86	South	Ukkadam Sewage	CTW (Clean the world)	2	3,400	Not Functioning	Ukkadam Sewage premises
8	43	West	Venkitapuram	Esree Green Works Pvt. Ltd	5	5,200	Not Functioning	Venkitapuram
9	71	West	Sir Shanmugam Road	Green Friend Waste Pvt. Ltd	5	5,200	Not Functioning	Sir Shanmugam Road , RS Puram
10	38	West	IOB Colony	Green Friend Private Ltd.	5	5,200	Not Functioning	IOB Colony
			Total		38	46,600		

Coimbatore City Municipal Corporation MRF's List - Outsourced to O&M Contractors (Functioning)								
Sl.No	Ward	Zone	MRF Name	Operator Name	Capacity Tons	Area (Sq. ft)	Status	Address of MRF
1	52	East	Chandragandhi Nagar	Waste care technology	2	3,400	Functioning	Chandragandhi Nagar
2	7	East	Duraiswamy Nagar	CTW (Clean the world)	2	3,400	Functioning	Duraiswamy Nagar
3	26	North	Peelamedu Transfer Station vilankurichi road (near crematorium) - 1	NDL (No Dumping Logistics)	5	5,200	Functioning	V.G Rao nagar Vilankurichi Road inside transfer station, Peelamedu
4	86	South	Ukkadam Sewage	CTW (Clean the world)	5	5,200	Functioning	Ukkadam Sewage premises (near Ukkadam Transfer Station)
5	77	South	Chokkampudur	CTW (Clean the world)	5	5,200	Functioning	Chokkampudur

6	99	South	Vellore MRF	Green India Process	5	5,200	Functioning	Vellore Dumpyard
7	99	South	Vellore MRF	DWMS (Domestic Waste Management Solutions)	5	5,200	Functioning	Vellore Dumpyard
8	34	West	Kavundampalayam Old Compost Yard	NDL (No Dumping Logistics)	5	5,200	Functioning	Jeeva Nagar, Kavundampalayam Old Compost Yard
			Total		34	38,000		

Coimbatore City Municipal Corporation E Wastes Center List - Operated by CCMC (Functioning)								
Sl No	Ward	Zone	MCC Name	Operator Name	Capacity in tons	Area (Sq.ft)	Status	Address of E-Waste
1	73	West	Subramaniyam Scheme Road	CCMC	5	5,200	Functioning	Subramaniyam Scheme Road
			Total		5	5,200		

Coimbatore City Municipal Corporation BOV Charging Center List - CCMC (Functioning)								
Sl No	Ward	Zone	MCC Name	Operator Name	Capacity in tons	Area (Sq.ft)	Status	Address of BOV Charging Centre
1	1	North	Appanaickenpalayam	CCMC	5	5,200	Functioning	Appanaickenpalayam, Thudiyalur
			Total		5	5,200		

Coimbatore City Municipal Corporation - Bio Gas Plant								
Sl No	Ward No	Zone	Bio-Gas Plant Name	Operator Name	Capacity Tons	Area (Sq.ft)	Status	Remarks
1	69	Central	Bharathi park	CCMC	1.5	2,400	Not functioning	-
2	70	Central	Esha crematorium	Esha	1.5	2,400	Not functioning	-
3	10	North	Saravanampatti (Ammam Unavagam)	CCMC	1.5	2,400	Not functioning	-
4	100	South	Podanur crematorium	CCMC	1.5	2,400	Not functioning	-
5	99	South	Vellore DY - Vermi Compost plant	M/s. Nilla Blooms Scapers & Decors	1.5	2,400	Not functioning	Under Maintenance
6	99	South	Vellore DY - Vermi Compost plant	M/s. Nilla Blooms Scapers & Decors	1.5	2,400	Not functioning	Under Maintenance
			Total		9	14,400		

## **Annexure-III**

### **Bio-mining Phase-II For Legacy Waste**



### **ABSTRACT**

Swachh Bharat Mission (U) 2.0 - Solid Waste management - Implementation of bio mining projects at vellalore dump site in Coimbatore Corporation and Appur dump site in Tambaram Corporation at an estimated cost of Rs. 94.53 crore - Administrative Sanction accorded - Orders - Issued.

### **MUNICIPAL ADMINISTRATION AND WATER SUPPLY (MC.7) DEPARTMENT**

**G.O. (D) No. 88**

**Dated 21.02.2024**

**திருவள்ளூர் ஆண்டு, 2055**

**சோபகிருது, மாசி 09**

**Read:-**

1. From the Commissioner, Coimbatore Corporation, Letter No. 8565/2015/MD-3/JN-4 dated : 22.09.2023
2. From the Commissioner, Tambaram Corporation, Letter Roc. No. 755 /2022 /E1, dated : 03.10.2023
3. From the Director of Municipal Administration, letter Roc. No. 19009 /2022/SBM-1, Dated: 02.11.2023.

\*\*\*\*\*

### **ORDER:**

In the letter 3<sup>rd</sup> read above, the Director of Municipal Administration has stated that under the Swachh Bharat Mission (U) 2.0 components, the City Action Plan for Sanitation, Solid Waste Management, Liquid Waste Management, IEC and capacity building has been approved in State High Power Committee (SHPC) with an estimated cost of Rs.7,756.89 crore. Out of which, the project sanctioned for Solid waste management component is Rs.2,368.32 crore upto the year 2026.

2. The Director of Municipal Administration has also stated that, under the Solid Waste Management Component, the Corporation Commissioners, Coimbatore / Tambaram have placed the projects for reclamation of legacy waste through bio mining process before the State High Power Committee (SHPC) in its 4<sup>th</sup> and 5<sup>th</sup> meeting held on 09.11.2022 and 26.06.2023 respectively, and the projects have been approved as follows:

-2-

(Rs in crore)

S.No	Corporation	Quantity MT	Project Cost	GOI	GOTN	ULB	Approved SHPC
1.	Coimbatore	7,43,287	58.54	14.63 [25%]	9.37 [16%]	34.54 [59%]	5 <sup>th</sup>
2.	Tambaram	4,92,834	35.99	11.88 [33%]	7.92 [22%]	16.19 [45%]	4 <sup>th</sup>

\* As per SBM 2.0 Guidelines

3. Based on the State High Power Committee meeting minutes and recommendation of the Anna University quantification report, the Director of Municipal Administration has requested the Government to issue administrative sanction for bio mining projects in Coimbatore and Tambaram Corporation proposed to be taken up in Vellalore dumping ground and Appur dumping ground respectively at an estimated cost of Rs.94.53 crore in the following funding pattern:

Rs in crore

S. No	Corporation	Sharing Pattern			Project cost
		GOI	GOTN	ULB/ CFC	
1	Coimbatore (Vellalore Dumpsite)	14.63	9.37	34.54	58.54
2	Tambaram (Appur dumpsite)	11.88	7.92	16.19	35.99
	<b>Total</b>	<b>26.51</b>	<b>17.29</b>	<b>50.73</b>	<b>94.53</b>

4. The Government after careful examination, have decided to accept the proposal of the Director of Municipal Administration and hereby accord Administrative Sanction to take up bio mining projects at Vellalore dumping ground in Coimbatore Corporation and Appur dumping ground in Tambaram Corporation at an estimated cost of Rs. 58.54 crore and

-3-

Rs. 35.99 crore respectively with the funding pattern as mentioned at para 3 above.

5. This order issues with the concurrence of the Finance Department with its efile.No.4544/Infra-III/2024, dated 20.02.2024.

**(BY ORDER OF THE GOVERNOR)**

**D.KARTHIKEYAN  
PRINCIPAL SECRETARY TO GOVERNMENT**

**To**

The Director of Municipal Administration, M.R.C.Nagar,  
Raja Annamalaipuram, Chennai – 600 028.  
The Commissioner, Coimbatore and Tambaram Corporation.

**Copy to**

The Chief Minister's Office, Secretariat, Chennai – 600 009.  
The Special Personal Assistant to Hon'ble Minister  
(Municipal Administration), Secretariat, Chennai – 600 009.  
The Special Personal Assistant to Hon'ble Minister  
(Finance and Human Resource Management), Secretariat,  
Chennai – 600 009.  
The Principal Private Secretary to the  
Principal Secretary to Government,  
Municipal Administration and Water Supply Department,  
Secretariat, Chennai – 600 009.  
The Accountant General, Chennai – 600 018.  
The Director of Local Fund Audit, Chennai – 600 035.  
The Finance (MA&WS) Department, Secretariat,  
Chennai – 600 009.  
The Municipal Administration and Water Supply (O.P- II)  
Department, Secretariat, Chennai – 600 009.

**// FORWARDED BY ORDER//**

*Jr. J. J. J. J.*  
21/2/2024  
**SECTION OFFICER**

*Pr*  
21/2/2024

## **Annexure-IV**

# **Bio-Mining Phase-I Completion Certificate**

COIMBATORE CITY MUNICIPAL CORPORATION



Experience certificate

This is to certify that the firm M/s DJG Energy Solutions Pvt.Ltd, Chennai was awarded the work of "Bio-mining of Legacy Waste dumped at the Vellalore Dump site of Coimbatore Corporation" at an estimated cost of Rs. 60.11 Crores under Smart City Mission scheme in Coimbatore City Municipal Corporation.

The above firm has completed the work as detailed below:

Estimate amount	:	Rs. 60.11 Crore
Estimate No	:	Roc.No.8565/2015/MD3/JN4
Date of Agreement	:	15.05.2020
Contract value	:	Rs.60,01,24,090/-
Date of work order	:	15.05.2020
Period of completion	:	24 Months
Quantity of legacy waste processed through Bio mining Process Up to - 31-03-24 (as per Anna University, Guindy, PMC report)	:	9,38,557 Cum.
Disposed quantity	:	9,05,131 Cum.
Value of work completed up to 31.03.2024	:	Rs.57,78,35,629/-
Payment made to contractor	:	Rs.56,38,56,584/-
Date of commencement of work	:	01.02.2021

This certificate is issued as per the request given by contractor for tendering purpose only.

Place: Coimbatore  
Date :15-05-2024

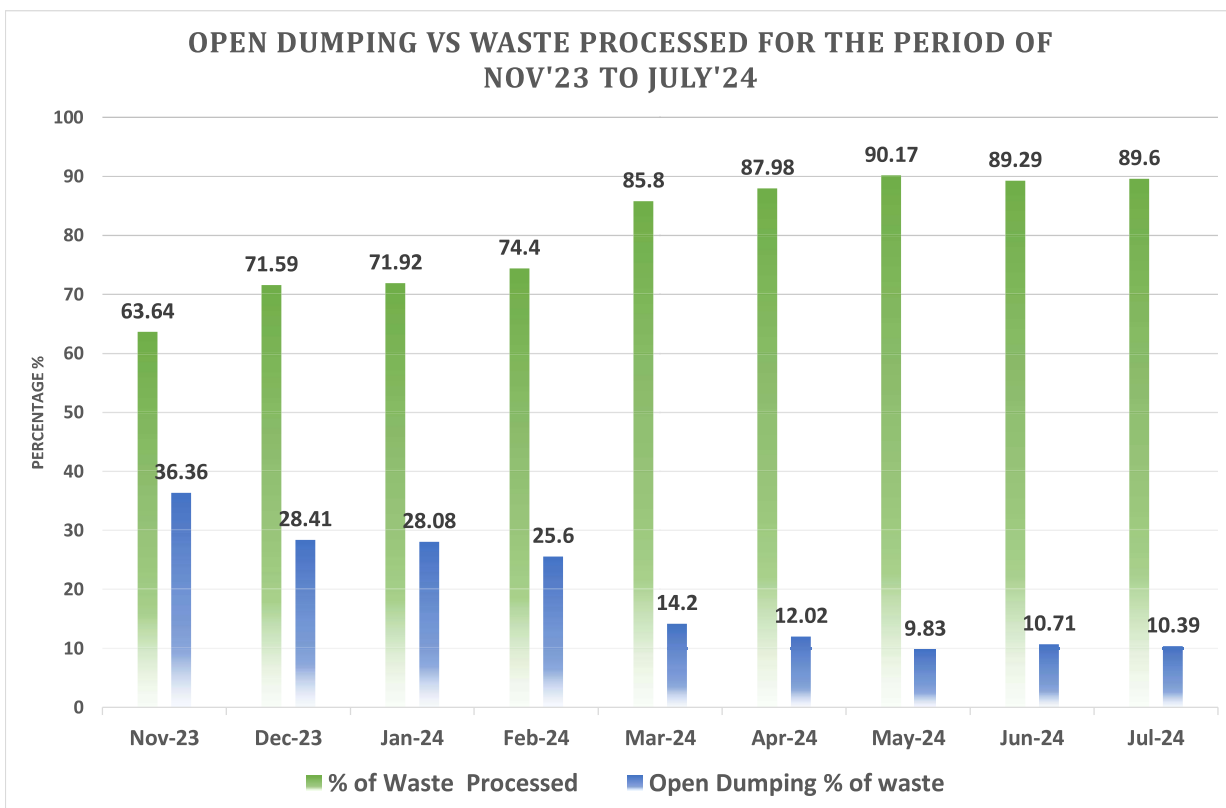
  
 Chief Engineer  
 Coimbatore City Municipal Corporation  
 Coimbatore

## **Annexure-V**

**The comparative tables showing the processed waste quantity and open dumped quantity for Month of Nov 2023 till July 2024**

The comparative tables showing the processed waste quantity and open dumped quantity for Month of Nov 2023 till July 2024

Month	Waste quantity Processed	Open Dumping	Total Waste	% of Waste Processed	Open Dumping % of waste
Nov-23	20,072.11	11,466.14	31,538.25	63.64	36.36
Dec-23	27,224.15	10,805.46	38,029.61	71.59	28.41
Jan-24	25,726.33	10,046.61	35,772.94	71.92	28.08
Feb-24	26,493.48	9,114.09	35,607.57	74.4	25.6
Mar-24	29,747.09	4,922.86	34,669.95	85.8	14.2
Apr-24	28,888.02	3,947.35	32,835.37	87.98	12.02
May-24	30,032.46	3,274.94	33,307.39	90.17	9.83
Jun-24	27,720.97	3,324.25	31,045.22	89.29	10.71
Jul-24	27,128.63	3146.8	30,275.43	89.6	10.39



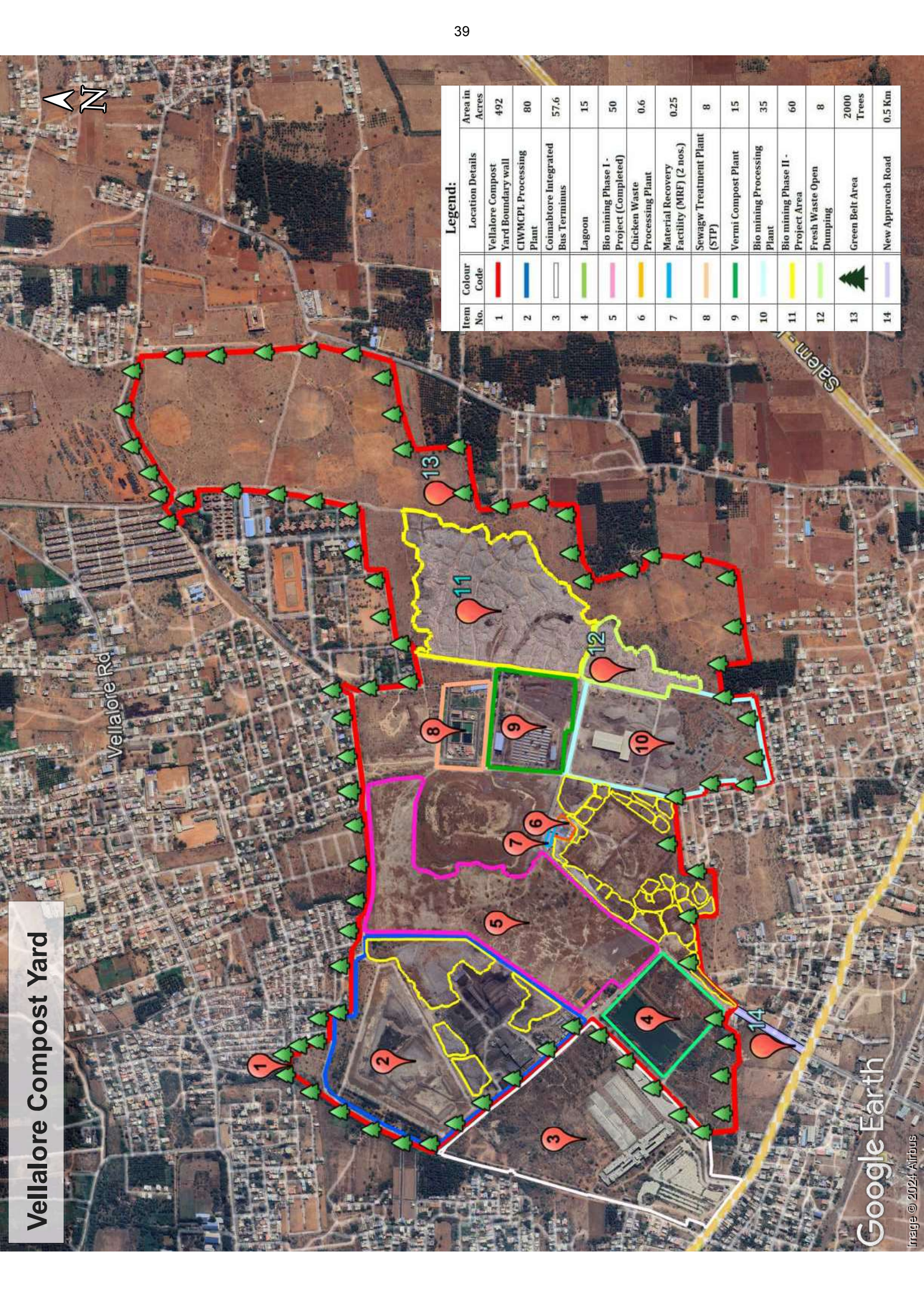
## **Annexure-VI**

### **Vellalore Compost Yard Map – Land Area Allocation Details**

Vellalore Compost Yard



Item No.	Colour Code	Location Details	Area in Acres
1	Red	Vellalore Compost Yard Boundary wall	492
2	Blue	CIWMCPL Processing Plant	80
3	White	Coimbatore Integrated Bus Terminus	57.6
4	Green	Lagoon	15
5	Pink	Bio mining Phase I - Project (Completed)	50
6	Yellow	Chicken Waste Processing Plant	0.6
7	Light Blue	Material Recovery Facility (MRF) (2 nos.)	0.25
8	Orange	Sewagw Treatment Plant (STP)	8
9	Dark Green	Vermi Compost Plant	15
10	Light Green	Bio mining Processing Plant	35
11	Yellow-Green	Bio mining Phase II - Project Area	60
12	Light Green	Fresh Waste Open Dumping	8
13	Green Tree Icon	Green Belt Area	2000 Trees
14	Purple	New Approach Road	0.5 Km



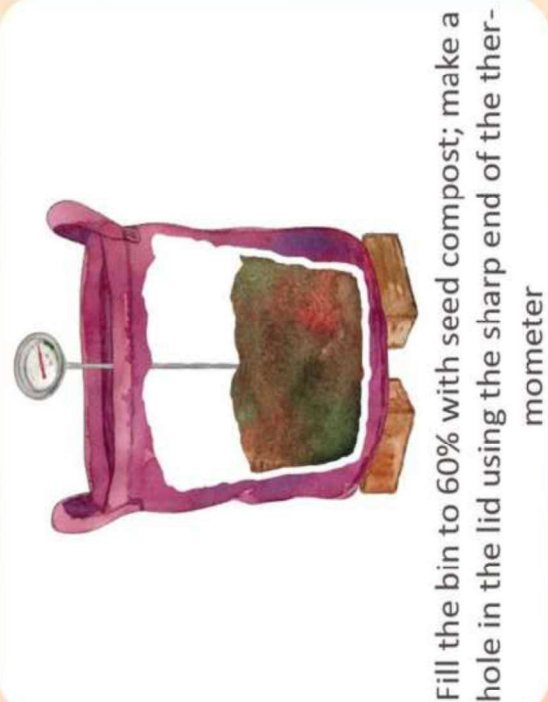
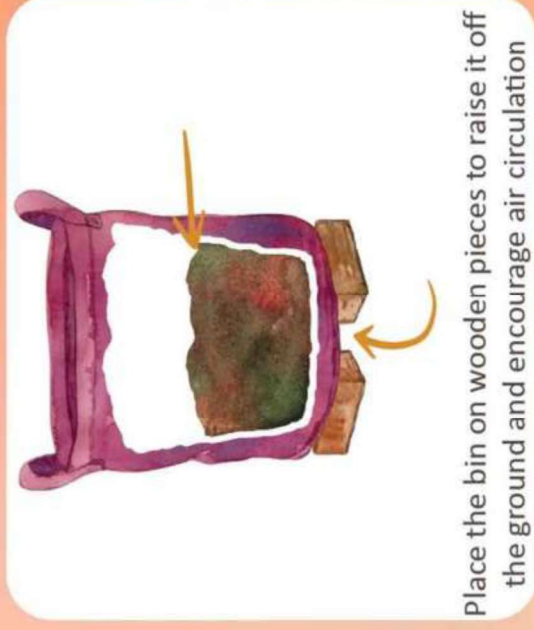
## **Annexure-VII**

# **Home Composting Technology**



# “ECO Smart decomposing Kit”

### Setting up the kit in your home:



WOWEIGI

## Daily Compost Procedure



**01** Pour any excess water into the sink



**02** Chop food waste into small pieces with a knife or scissors



**03** Add the chopped food waste to the compost bin (up to 2L or 1.5kg per day)



**04** Close the lid and place the thermometer into the mixture reduce the moisture content.



**05** Mix thoroughly with the mixing tool

## Trouble Shooting

If the seed compost is too wet, reduce the quantity of kitchen waste. Garlic and onion skins can be added to reduce the moisture content.

If the decomposition speed is slow, reduce the quantity of kitchen waste. It may also be necessary to refresh the seed compost.

If your compost bin has strong odours or insect problems, stop adding kitchen waste and get advice from your local expert

1eqnics 0165 w01er0165 cou01er0165

cou01er0165

ex01er0165

Pictures of the processing using our kit

FELT BAG WITH LID and Rake



**Our Compost Kit**



**Kitchen Waste**



**Composting seeds**



**After composting for farmers**





## **Annexure-VIII**

### **IEC activities - Photographs**

### IEC Activities



Segregation awareness in Ward



West zone - Ward\_73 Thadakam road garbage open dumping checking block cover sir identified Voucher bill nearby Apartment - Segregation Awareness notice issued.



Segregation awareness in Ward – street wise



Segregation awareness in Ward – street wise



Segregation awareness in Ward – School in South Zone



Segregation awareness in Ward – School in South Zone



Door to Door Garbage Segregation Awareness area.



Segregation awareness in Ward – School in West Zone



Segregation awareness in Ward – School in West Zone



Door to Door Garbage Segregation Awareness area.



Segregation awareness in Ward – School in Central Zone



Segregation awareness in Ward – School in Central Zone



Segregation awareness in Ward – Central Zone



Segregation awareness in Ward – Central Zone

## **Annexure-IX**

### **The Details of Bin Less Ward**

**Coimbatore City Municipal Corporation Bin Removal Details Summary - March 2024 to Aug 2024**

Capacity	0.3 TON			0.5 TON			0.7 TON			1.0 TON	
	TOTAL	REMOVED	NOT REMOVED	TOTAL	REMOVED	NOT REMOVED	TOTAL	REMOVED	NOT REMOVED	TOTAL	REMOVED
NORTH	25	24	1	223	220	3	46	36	10	27	27
WEST	114	107	7	96	89	7	0	0	0	9	9
CENTRAL	45	33	12	232	201	31	0	0	0	40	29
EAST	33	25	8	237	142	95	73	51	22	43	28
SOUTH	6	6	0	172	145	27	9	8	1	28	17
TOTAL	223	195	28	960	797	163	128	95	33	147	110
<b>TOTAL IN NUMBERS</b>				<b>REMOVED NUMBERS</b>				<b>YET TO BE REMOVED NUMBERS</b>			
1545				1248				297			

### Bin removal in Hotspot



Bin Removal in Hotspots



Bin Removal in Hotspots



Bin Removal in hotspots



Bin Removal in hotspots



Bin Removal in hotspots



Bin Removal in hotspots



Bin Removal in hotspots



Bin Removal in hotspots



Bin Removal in South Zone



Bin Removal in South Zone



Bin Removal in South Zone



Bin Removal in Central Zone



Bin Removal in Central Zone



Bin Removal in Central Zone



Bin Removal in Central Zone



**SECTOR-04  
WARD 30  
RAJA VEETHI GANAPATHY**

Bin Removal in North Zone



Bin Removal in North Zone



Bin Removal in North Zone



Bin Removal in North Zone – Ward 25



## **Annexure-X**

### **Hotspot details and their status**

**Coimbatore City Municipal Corporation Hotspot Details Summary**

<b>Zone</b>	<b>Total Number of Hot Spots Identified 04/01/2024</b>	<b>Number of Hot Spots rectified till 6/06/2024</b>	<b>Balance Number of Hot Spots to be rectified</b>	<b>Target Date for Rectification</b>
<b>North</b>	234	214	20	<b>31-08-24</b>
<b>South</b>	185	180	5	
<b>East</b>	180	145	35	
<b>West</b>	125	119	6	
<b>Central</b>	212	207	5	
<b>Total</b>	<b>936</b>	<b>865</b>	<b>71</b>	

## Hotspot details and their status – Night Inspection



Night Time Waste collection to fight open dumping



To stop Hotspots continuously monitoring in night time



To stop Hotspots continuously monitoring in night time



Supervisor Monitoring in night at Hotspot places



Supervisor Monitoring in night at Hotspot places



Supervisor Monitoring in night at Hotspot places



To stop Hotspots continuously monitoring in night time

To stop Hotspots – Creating garden in spot



To stop Hotspots – Creating parking in spot

To stop Hotspots – Creating garden in spot



To stop Hotspots – Creating parking in spot



To stop Hotspots – Creating parking in spot



Hotspot Cleared and Eliminated in Ward - 49



**SECTOR-04**  
**WARD-19**  
**CMS SCHOOL BACK SIDE ROAD**  
Hotspot Cleared and Eliminated in Ward  
- 19

### CCTV Installation & Surveillance



CCTV Installation & Surveillance



CCTV Installation & Surveillance to monitor hotspot



CCTV Installation & Surveillance to monitor hotspot



CCTV Installation & Surveillance to monitor hotspot



To stop Hotspots – Continuously monitoring in CCTV



To stop Hotspots – Continuously monitoring in South Zone

## **Annexure-XI**

### **Route chart & GPS Monitoring at ICCC**

**COIMBATORE CITY MUNICIPAL CORPORATION - COLLECTION VEHICLE DETAILS SUMMARY**

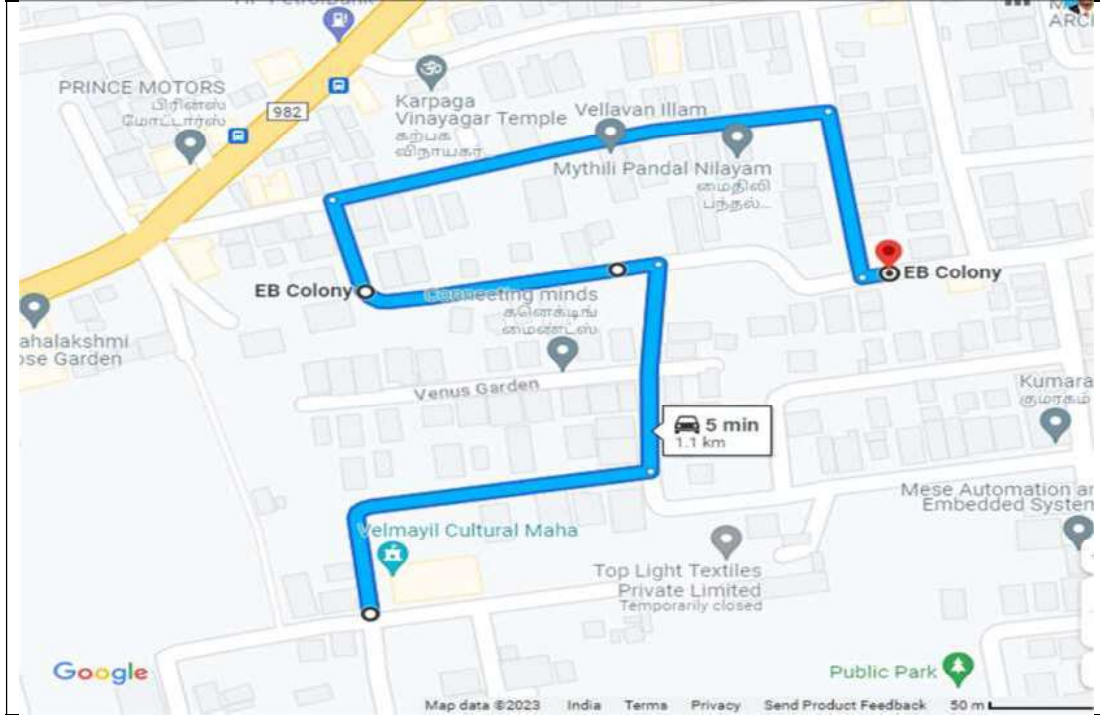
Sl. No	Details of Vehicles	Capacity	Zone wise Allotted Vehicles						Total
			Main	Central Zone	East Zone	North Zone	South Zone	West Zone	
1	Single Bin Dumper Placer	2 ton	-	7	3	2	1	3	16
2	Twin Bin Dumper Placer	1 ton	-	10	5	4	7	6	32
3	Refuse Collector	0.5 ton	-	14	7	4	5	7	37
4	Refuse Collector Compactor	0.3 ton	-	2	3	3	3	3	14
5	Compactor Lorry	0.3 ton	-	6	3	2	2	3	16
6	Tipper Lorry (HMV)	2 ton	-	2	1	-	-	-	3
7	Mini Tipper Lorry (LMV)	2 ton	-	5	4	4	4	2	19
8	Open Body Lorry	3 ton	-	1	-	-	-	2	3
9	Tractor with Trailer	2.5 ton	-	-	2	5	2	6	15
10	Smaller tipper (TATA ACE)	750 kg	-	77	58	60	57	58	310
11	Smaller tipper (TATA INTRA)	1.25 ton	-	34	20	11	20	15	100
12	Battery Operate Vehicle	400 kg	-	25	20	20	20	25	110
13	Excavator Cum Loader	-	-	3	4	5	4	5	21
14	Bobcat (Mini JCB)	-	-	3	2	2	2	4	13
15	Skip Lifter Lorry	5 ton	-	1	1	1	-	-	3
	<b>Total</b>		-	<b>190</b>	<b>133</b>	<b>123</b>	<b>127</b>	<b>139</b>	<b>712</b>

## Route Chart & GPS Monitoring



<b>கோயம்புத்தூர் மாநகராட்சி</b>						
<b>தெற்கு மண்டலம் - வார்டு எண் 99</b>						
உதவி ஆணையாளர் - திரு. பிரேம் ஆனந்த் - 94437 99212			கொத்தார மேற்பார்வையாளர் - திரு. மாணனி - 73976 31272			
மண்டல கொத்தார அலுவலர் - திரு. ஆண்டியப்பன் - 94421 04144			தணியார் மேற்பார்வையாளர் - திரு. பவித்திரன் - 95977 33669			
கொத்தார ஆய்வாளர் - திரு. ஆண்டியப்பன் - 94421 04144						
TATA ACE - TN 66 AC 1095-99# மணிகண்டன் ( cell: 88255 80985)			TATA ACE SMALLER TIPPER *Purchasing Date: 14-08-2019* .5 years . * FC Date: 26-01-2024*			
TRIP - 1						
வ. எண்	வீடுகளின் பெயர்	வீடுகளின் எண்ணிக்கை	மக்கள் தொகை	பணி தொடங்கும் நேரம்	பணி முடியும் நேரம்	மக்கும் மற்றும் மக்காத குப்பை கொண்டு செல்லும் இடம்
1	அரோம் நகர் வலது மேற்கு கிழக்கு வீடுகள்	122	448	7.00 AM	7.30 AM	<b>வெள்ளூர் உபகிடைக்கு</b>
2	அரோம் நகர் வலது மேற்கு கிழக்கு வீடுகள்	111	444	7.30 AM	8.10 AM	
3	அரோம் நகர் வலது மேற்கு கிழக்கு வீடுகள்	39	156	8.10 AM	8.25 AM	
4	அரோம் நகர் வலது வீடு விரிவாக்கம்	171	554	8.25 AM	9.05 AM	
5	தள்ளுவண்டி, வலது வீடு	தள்ளுவண்டி, குப்பை		9.10 AM	9.15 AM	
6	அரோம் நகர் வலது கிழக்கு வீடு	42	132	9.20 AM	09.35 AM	
7	தள்ளுவண்டி, அருள் முருகன் நகர்	தள்ளுவண்டி, குப்பை		9.40AM	9.45 AM	
8	<b>கனம் உணவு</b>			09.50 AM	10.25 AM	
9	அரோம் நகர் வலது வீடு	68	243	10.30 AM	10.45 AM	
10	அரோம் நகர் வலது கிழக்கு வீடு	89	265	10.45am	11.00am	
11	அரோம் நகர் வலது வீடு விரிவாக்கம்	104	368	11.00AM	11.25AM	
12	அரோம் நகர் வலது வீடு - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		11.32AM	11.37AM	
13	அருள்முருகன் நகர் - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		11.38AM	11.43AM	
14	பூராபாத் - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		11.50AM	11.55AM	
15	சிச் ரோடு - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		11.56AM	11.57AM	
16	SAP கனனி - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		12.00PM	12.05PM	
17	வெள்ளூர் ரோடு - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		12.08PM	12.20PM	
18	விவேகானந்தா நகர் - தள்ளுவண்டி, குப்பை	தள்ளுவண்டி, குப்பை		12.22PM	12.25PM	
<b>மொத்தம்</b>		746	2610			

Daily Following Route Chart for Waste Collection



கோயம்புத்தூர் மாநகராட்சி							
மேற்கு மண்டலம் -- வார்டு எண் - 36							
சுகாதார ஆய்வாளர் பெயர்: சூ.ராஜேந்திரன் (8220050476)							
நிரந்திர மேற்பார்வையாளர் பெயர்: M. முருகன் (9489046624)							
ஒப்பந்த மேற்பார்வையாளர் பெயர்: K.செந்தில் (8098339439)							
தள்ளு வண்டி மூலம் குப்பை தரம் பிரிக்கும் பணி விபரம் -2023							
வ. எண்	ஒப்பந்த தள்ளுவண்டி பணியாளர் பெயர் & அலைபேசி எண்	வீதிகளின் பெயர்	ஆரம்ப நேரம்	முடிவு நேரம்	வீடுகளின் எண்ணிக்கை	மொத்த வீடுகளின் எண்ணிக்கை	மக்கும் குப்பை சேகரிக்கும் இடம்
1.	நீலாவதி/ 7448322158	ஈபி காலனி வடக்கு (1-முதல் 7 - வரை)	7.00 am	12.30 am	175	175	ஈபி காலனி வடக்கு Tata Ace - TN 66 AC 7606 Suresh (994300881)

ஆறுமுகம்	பேட்டரி வாகன எண் TN 66 AQ 0522		
வீதிகளின் பெயர்	ஆரம்ப நேரம்	முடிவு நேரம்	வீடுகளின் எண்ணிக்கை
காந்திபுரம் 2 மேல் வீதி	7:10	8:10	80
காந்திபுரம் சத்தி main road	9:50	10:50	65
காந்திபுரம் 1 மேல் வீதி	11:00	12:30	110
மொத்தம்			255

Daily Following All vehicle Route Chart for Waste Collection – Central Zone

## **Annexure-XII**

# **Sathy Road Transfer station Construction Works**

## Sathy Road Transfer Station Construction Work:



Sathy road transfer station construction work



preparing the reinforcement for ramp construction - Sathy road transfer station



4 pre cast column beam reinforcement ready for fixing, Sathy road transfer station



Lintel reinforcement work going on - Sathy road transfer station



Lintel reinforcement work going on - Sathy road transfer station



preparing the reinforcement for ramp construction - Sathy road transfer station

## **Annexure-XIII**

**Penalty imposed for improper disposal of  
waste, littering, noncompliance**

**COIMBATORE CORPORATION**  
**ALL ZONE PWM DAILY REPORT ABSTRACT**

S. NO	DATE	EAST ZONE			WEST ZONE			NORTH ZONE			SOUTH ZONE			CENTRAL ZONE			PLASTIC ENFORCEMENT TEAM			G. TOTAL		
		NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)	NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)	NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)	NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)	NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)	NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)	NO OF SHOPS INSPECTED	PLASTIC SEIZED (KG)	FINE AMOUNT COLLECTED (RUPEES)
1	02.01.2024 to 31.01.2024	170	78.4	28800	484	35	43100	193	54.75	46700	193	54.65	35350	426	113.00	66100	845	233.450	456900	2311	569.250	676950
2	01.02.2024 to 29.02.2024	19	5.7	3700	91	3.94	4000	9	3	4300	10	2.5	2300	25	4.40	3300	1363	288.400	606300	1517	307.940	623900
3	01.03.2024 to 30.02.2024	0	0	0	68	2.22	2700	0	0	0	0	0	0	3	1.50	500	764	132.500	274800	835	136.220	278000
4	01.04.2024 to 30.04.2024	0	0	0	0	0	0	2	2	2000	4	1	700	0	0.00	0	431	63.400	139200	437	66.400	141900
5	02.05.2024 to 31.05.2024	393	57.73	37000	931	87.4	82500	765	92.55	92200	374	56.55	51850	1203	472.10	254350	1615	196.850	489700	5281	963.180	1007600
6	01.06.2024 to 29.06.2024	15	1	1000	75	2.93	2600	2	0.25	500	5	0.2	300	64	7.50	6200	1317	147.600	350500	1478	159.480	361100
12	<b>TOTAL</b>	<b>597</b>	<b>142.83</b>	<b>70500</b>	<b>1649</b>	<b>131.49</b>	<b>134900</b>	<b>971</b>	<b>152.55</b>	<b>145700</b>	<b>586</b>	<b>114.9</b>	<b>90500</b>	<b>1721</b>	<b>598.50</b>	<b>330450</b>	<b>6335</b>	<b>1062.200</b>	<b>2317400</b>	<b>11859</b>	<b>2202.470</b>	<b>3089450</b>

## Fine/Penalty Imposed

**COIMBATORE CORPORATION** சென்னை மாநிலம் கோயம்புத்தூர்

**SERVICE REQUEST / RECEIPT**

Request No: 0627856  
 Service Status: OPEN  
 Applicant Name: S. S. Srinivasan  
 Address: 117/2, COIMBATORE PALAYAM ROAD NO 2 HILLS, SEERANAICKENPALAYAM CENTRAL ZONE, COIMBATORE - 641007

Amount: 3000.00/-  
 Payment Mode: Cash

S.No / Sr. no.	Item Description	Amount / Rupees
1	OPEN DUMPING	3000.00

Application only for Property Tax! As per the order of Government in O.S. 100 No. 150 344 & WS dt. 18.11.12 with regard to Property Tax

S.No. 0627856

Payment Details: 3000.00/- Cash

Signature: S. S. Srinivasan

Fine Imposed for Open dumping waste



Fine Imposed for Plastic Bag Use



Fine Imposed for Illegal Open dumping bulk waste



Fine Imposed for Plastic Bag Use



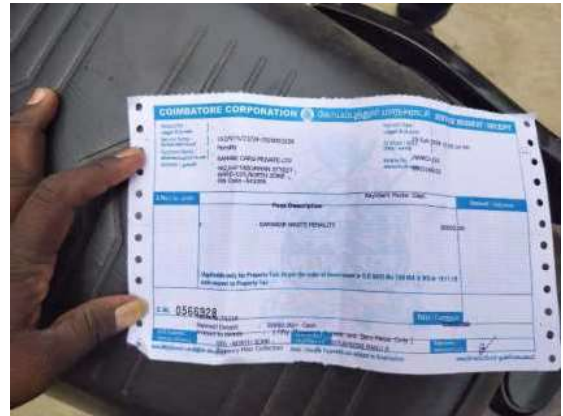
Fine Imposed for Plastic Bag Use in South Zone



Fine Imposed for Plastic Bag Use in South Zone



Fine Imposed for Plastic Bag Use in North Zone



Fine Imposed for Open dumping waste



Fine Imposed for Open dumping waste



Fine Imposed for Plastic Bag Use in North Zone



Fine Imposed for Plastic Bag Use in Central Zone

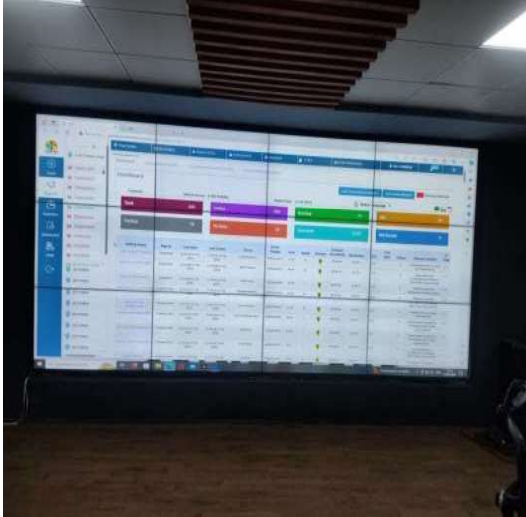


Fine Imposed for Plastic Bag Use in Central Zone

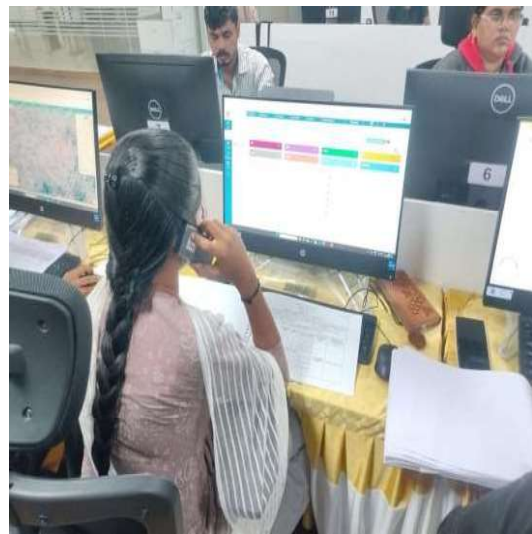
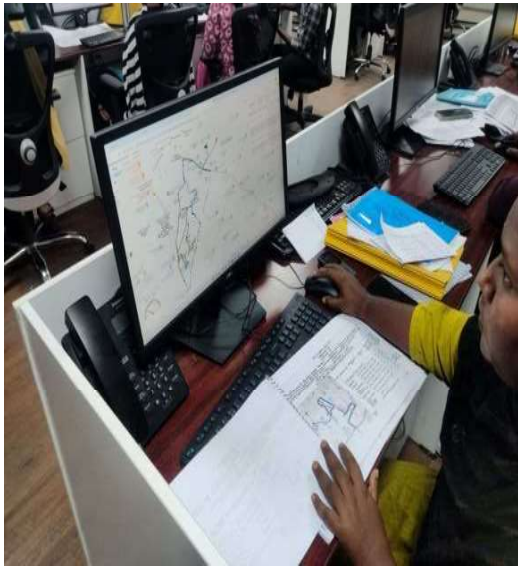
## **Annexure-XIV**

# **Integrated Command Control Centre (ICCC) - Activities**

## ICCC – Daily Monitoring Primary Collection works



ICCC – Daily Monitoring Primary Collection works



ICCC – Daily Monitoring Cross Verifying with Segregation supervisors



**ICCC – Daily Monitoring vehicle movement in GPS**

COIMBATORE CORPORATION – NORTH ZONE WARD – 02 SECTOR – 2								
ZSO NAME : RADHAKRISHNAN - 9442104156		AVERAGE WEIGHT : 650-700						
SI NAME : THIANGARAJ - 8012954688								
S S NAME : THIRUNAVKKURARASU - 7708210993								
CONTRACT SUPERVISOR : S.PAVITHRAN - 9976134691								
TATA ACE : TN 66 AD 4352		TRIP - 1		[JANARTHANAN-7358955700]				
WORKER NAME : ANNAPOORANI - 9500396112, SAKTHIVEL								
SEG.SUPERVISOR : AISHWARYA - 8220384483								
ROUTE CHART								
DOOR TO DOOR GARBAGE COLLECTION TRIP - 1								
AREA NAME	STARTING TIME	ENDING TIME	NO OF HOUSES	AVERAGE WET WASTE	AVERAGE DRY WASTE	AVERAGE MIXED WASTE	PLACE OF DISPOSAL	
POMBATUR KOVAL STREET	7:10AM	7:30AM	30	4	1	1	THUDIYALUR MCC	
KAZHARAGAL GARDEN	7:35AM	8:12 AM	62	23	5	2		
DEEPSHA GARDEN	8:30 AM	9:00 AM	35	8	3	1		
BREAK TIME: 9:00 AM TO 9:30 AM								
NANJAPPAGUNDER COLONY	9:30 AM	10:00 AM	70	28	5	2		
CHERAN COLONY	10:10 AM	12:00PM	527	324	85	35		
TOTAL:			684	387	116	41		

COIMBATORE CORPORATION – NORTH ZONE WARD – 02 SECTOR – 2							
ZSO NAME : RADHAKRISHNAN - 9442104156		AVERAGE WEIGHT : 650-700					
SI NAME : THIANGARAJ - 8012954688							
S S NAME : THIRUNAVKKURARASU - 7708210993							
CONTRACT SUPERVISOR : S.PAVITHRAN - 9976134691							
TATA ACE : TN 66 AD 4352		TRIP - 1		[JANARTHANAN-7358955700]			
WORKER NAME : ANNAPOORANI - 9500396112, SAKTHIVEL							
SEG.SUPERVISOR : AISHWARYA - 8220384483							
ROUTE MAP							

**ICCC – Daily Route Chart monitoring works**



**ICCC – Daily Route Chart monitoring works**

## **Annexure-XV**

**Waste to Energy Plant, 3 Transfer Station -  
TNIDB - The minutes of the meeting**

**Proceedings of the Director of Municipal Administration, Chennai -5**

**Present: Thiru. S.Sivarasu I.A.S.,**

**Roc No: 6450/2024/SBM-1**

**Date:15.03.2024**

**Sub:** Swachh Bharat Mission (Urban 2.0) – Grant from Swachh Bharat Mission Urban 2.0 – Construction of Transfer Station at 3 locations – Administrative Sanction accorded - regarding

- Read:**
1. G.O.(MS)No.07 MA&WS Department, Dated:11.01.2022.
  2. Letter from Commissioner, Coimbatore Corporation No.6517/2023/JN5, Dated:08.03.2024.
  3. Minutes of the 7<sup>th</sup> State High Powered Committee Meeting under SBM(U)2.0 held on 14.03.2024.  
&&&&&&&

**ORDER:**

In the reference 2<sup>nd</sup> cited, The proposal for Construction of Transfer Station for Coimbatore Corporation at the following locations i.e., near CODISSIA, Malumichampatti and Koundampalayam with a capacity of 200 TPD has been received. Under SBM, the State High Powered Committee in its 7<sup>th</sup> meeting held on 14.03.2024 has approved the Construction of Transfer Station works under the purview of DMA & estimate amount as detailed below.

In exercise of the power conferred in rule 248 Sub rule (I) Table – II and Table - III of Tamil Nadu Urban Local Bodies rules, 2023, Administrative Sanction is hereby accorded for Rs.27.00Crore for Construction of Transfer Station works under SBM(U)2.0. in 3 locations @ Rs.9.00 crores in 1 location for 200 TPD.

The sharing pattern is

<b>Population</b>	<b>GoI share</b>	<b>GoTN share</b>	<b>ULB share</b>
Above 10 lakh	25%	16%	59%

Rs in Crore

Sl. No.	Name of the Corporation	Description of the work	Estimate Cost	GoI Share	State Share	ULB share
1.	Coimbatore Corporation	Construction of Transfer Station for Coimbatore Corporation at the location near CODISSIA with a capacity of 200 TPD.	9.00	2.25	1.44	5.31
2.		Construction of Transfer Station for Coimbatore Corporation at the location near Malumichampatti with a capacity of 200 TPD.	9.00	2.25	1.44	5.31
3.		Construction of Transfer Station for Coimbatore Corporation at the location Koundampalayam with a capacity of 200 TPD.	9.00	2.25	1.44	5.31
Total			27.00	6.75	4.32	15.93

During the implementation of the project the following conditions are to be followed:

- This order should be placed before the Municipal Council and necessary Technical sanction should also be obtained from the competent authority.
- The work should be commenced immediately after following the due tender procedure without any delay.
- Proper documentation of the work before and during the execution shall be done.
- Tender shall be called as per TTT Act 1998 and Tender Transparency Rules 2000 to engage the Contractor.

*Samp 2/13/24*  
Director of Municipal Administration

To:

The Commissioner,  
Coimbatore Corporation.

*15/03/2024*

Copy to:

1. Stock file SBM1.
2. CE/SE.



### **ABSTRACT**

Swachh Bharat Mission (U) 2.0 - Solid Waste management - Implementation of bio mining projects at vellalore dump site in Coimbatore Corporation and Appur dump site in Tambaram Corporation at an estimated cost of Rs. 94.53 crore - Administrative Sanction accorded - Orders - Issued.

### **MUNICIPAL ADMINISTRATION AND WATER SUPPLY (MC.7) DEPARTMENT**

**G.O. (D) No. 88**

**Dated 21.02.2024**

**திருவள்ளூர் ஆண்டு, 2055**

**சோபகிருது, மாசி 09**

**Read:-**

1. From the Commissioner, Coimbatore Corporation, Letter No. 8565/2015/MD-3/JN-4 dated : 22.09.2023
2. From the Commissioner, Tambaram Corporation, Letter Roc. No. 755 /2022 /E1, dated : 03.10.2023
3. From the Director of Municipal Administration, letter Roc. No. 19009 /2022/SBM-1, Dated: 02.11.2023.

\*\*\*\*\*

### **ORDER:**

In the letter 3<sup>rd</sup> read above, the Director of Municipal Administration has stated that under the Swachh Bharat Mission (U) 2.0 components, the City Action Plan for Sanitation, Solid Waste Management, Liquid Waste Management, IEC and capacity building has been approved in State High Power Committee (SHPC) with an estimated cost of Rs.7,756.89 crore. Out of which, the project sanctioned for Solid waste management component is Rs.2,368.32 crore upto the year 2026.

2. The Director of Municipal Administration has also stated that, under the Solid Waste Management Component, the Corporation Commissioners, Coimbatore / Tambaram have placed the projects for reclamation of legacy waste through bio mining process before the State High Power Committee (SHPC) in its 4<sup>th</sup> and 5<sup>th</sup> meeting held on 09.11.2022 and 26.06.2023 respectively, and the projects have been approved as follows:

-2-

(Rs in crore)

S.No	Corporation	Quantity MT	Project Cost	GOI	GOTN	ULB	Approved SHPC
1.	Coimbatore	7,43,287	58.54	14.63 [25%]	9.37 [16%]	34.54 [59%]	5 <sup>th</sup>
2.	Tambaram	4,92,834	35.99	11.88 [33%]	7.92 [22%]	16.19 [45%]	4 <sup>th</sup>

\* As per SBM 2.0 Guidelines

3. Based on the State High Power Committee meeting minutes and recommendation of the Anna University quantification report, the Director of Municipal Administration has requested the Government to issue administrative sanction for bio mining projects in Coimbatore and Tambaram Corporation proposed to be taken up in Vellalore dumping ground and Appur dumping ground respectively at an estimated cost of Rs.94.53 crore in the following funding pattern:

Rs in crore

S. No	Corporation	Sharing Pattern			Project cost
		GOI	GOTN	ULB/ CFC	
1	Coimbatore (Vellalore Dumpsite)	14.63	9.37	34.54	58.54
2	Tambaram (Appur dumpsite)	11.88	7.92	16.19	35.99
	<b>Total</b>	<b>26.51</b>	<b>17.29</b>	<b>50.73</b>	<b>94.53</b>

4. The Government after careful examination, have decided to accept the proposal of the Director of Municipal Administration and hereby accord Administrative Sanction to take up bio mining projects at Vellalore dumping ground in Coimbatore Corporation and Appur dumping ground in Tambaram Corporation at an estimated cost of Rs. 58.54 crore and

-3-

Rs. 35.99 crore respectively with the funding pattern as mentioned at para 3 above.

5. This order issues with the concurrence of the Finance Department with its efile.No.4544/Infra-III/2024, dated 20.02.2024.

**(BY ORDER OF THE GOVERNOR)**

**D.KARTHIKEYAN  
PRINCIPAL SECRETARY TO GOVERNMENT**

**To**

The Director of Municipal Administration, M.R.C.Nagar,  
Raja Annamalaipuram, Chennai – 600 028.  
The Commissioner, Coimbatore and Tambaram Corporation.

**Copy to**

The Chief Minister's Office, Secretariat, Chennai – 600 009.  
The Special Personal Assistant to Hon'ble Minister  
(Municipal Administration), Secretariat, Chennai – 600 009.  
The Special Personal Assistant to Hon'ble Minister  
(Finance and Human Resource Management), Secretariat,  
Chennai – 600 009.  
The Principal Private Secretary to the  
Principal Secretary to Government,  
Municipal Administration and Water Supply Department,  
Secretariat, Chennai – 600 009.  
The Accountant General, Chennai – 600 018.  
The Director of Local Fund Audit, Chennai – 600 035.  
The Finance (MA&WS) Department, Secretariat,  
Chennai – 600 009.  
The Municipal Administration and Water Supply (O.P- II)  
Department, Secretariat, Chennai – 600 009.

**// FORWARDED BY ORDER//**

*Jr. J. J. J. J.*  
21/2/2024  
**SECTION OFFICER**

*Pr*  
21/2/2024



### **ABSTRACT**

Swachh Bharat Mission 2.0 – Solid Waste Management - Establishment of Bio-CNG plants at Madurai, Coimbatore, Tiruchirappalli, Tambaram, Salem and Nagercoil Corporations on Design Build Finance Operate and Transfer (DBFOT) under Public Private Partnership (PPP) – administrative sanction accorded – orders-issued.

### **MUNICIPAL ADMINISTRATION AND WATER SUPPLY (MC.7) DEPARTMENT**

**G.O. (D) No.145**

**Dated 11.03.2024**

**திருவள்ளூர் ஆண்டு, 2055**

**சோபகிருது, மாசி 28**

**Read:-**

1. Announcement of Hon'ble Minister (Municipal Administration) for the year 2023-2024.
2. From the Director of Municipal Administration Letter Roc.No.34180/ 2022/SBM-1 dated 26.02.2024.
3. From the Tamil Nadu Infrastructure Development Board, B.P.No.960, Finance (PPP CELL) Department, dated 27.02.2024.

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### **ORDER:**

During the demand of Municipal Administration and Water Supply Department for the year 2023-24 on the floor of assembly, the Hon'ble Minister for Municipal Administration has made the following announcement:-

**செறிவூட்டப்பட்ட உயிரி எரிவாயு கலன் அமைத்தல்**

“மதுரை, கோயம்புத்தூர், சேலம், திருச்சிராப்பள்ளி, திருநெல்வேலி, திருப்பூர், தஞ்சாவூர், நாகர்கோவில் மற்றும் தாம்பரம் ஆகிய 9 மாநகராட்சிகளில், உயிரி எரிவாயு தயாரிக்க, பொது – தனியார் பங்களிப்புடன் தினமும் 930 MT திறன் கொண்ட புதிய Bio-CNG ஆலைகள் அமைக்கப்படும்”.

2. In the proceedings third read above, Tamil Nadu Infrastructure and Development Board accorded approval for Projects structure, Request for proposals and Draft Concessions Agreement(s) for selection of concessionaire(s) for setting-up of Municipal Solid Waste (MSW) based Bio-CNG plants at 6 Municipal Corporations viz. Coimbatore, Madurai,

-2-

Salem, Tambaram, Tiruchirappalli and Nagercoil across Tamil Nadu on Design Build Finance Operate and Transfer (DBFOT) basis under Public Private Partnership (PPP) mode.

3. In the letter 2<sup>nd</sup> read above, the Director of Municipal Administration has stated as follows:-

- (i) Under Swachh Bharat Mission (Urban) 2.0 with a vision to make all cities 'Garbage Free' and to make all cities clean with 100% scientific solid waste management and to ensure that no untreated waste ends up in the environment, Bio-CNG projects were proposed in the State for major Corporations.
- (ii) In the 4<sup>th</sup> State High Powered Committee under the Chairmanship of Chief Secretary to Government for Swachh Bharat Mission-2.0 held on 09.11.2022, the Committee approved the action plan for establishment Municipal Solid Waste Bio-CNG Plants in nine Municipal Corporations.
- (iii) Based on the announcement of Hon'ble Minister (Municipal Administration), the Director of Municipal Administration has engaged M/s ITCOT Limited as an Technical consultant-cum-Transaction Advisory firm through due tender process to prepare DFR for establishment of Bio-CNG facility in 9 Municipal Corporations and subsequently M/s ITCOT Limited has submitted the Draft Feasibility Report for establishment of Bio-CNG in Madurai, Coimbatore, Tiruchirappalli, Salem, Nagercoil and Tambaram Corporations [except Tanjore, Tirunelveli] and the same was sent to the Tamil Nadu Infrastructure and Development Board (TNIDB) for its approval.
- (iv) The Tamil Nadu Infrastructure and Development Board (TNIDB) has conducted a meeting on 02.02.2024 for assessing the feasibility of the project under PPP mode, after due diligence, The Tamil Nadu Infrastructure and Development Board considered Project structure, Request for proposal, Draft Concession agreement for selection of concessionaire for setting-up of Bio-CNG projects in Madurai, Coimbatore, Tiruchirappalli, Tiruppur, Tambaram, Salem and Nagercoil as feasible on Design Build Finance Operate and Transfer (DBFOT) model under PPP mode with the below mentioned capacities:-

Name of the ULB	Capacity of Bio-CNG plant (TPD)	Estimated Project Cost (Rs. in crore)
Coimbatore	250	69.20
Madurai	250	69.36
Tiruppur*	200	58.04
Salem	200	58.19

-3-

Tambaram	150	44.69
Tiruchirappalli	100	31.20
Nagercoil	40	15.87
<b>Total</b>	<b>1190</b>	<b>346.55</b>

\*In the case of Tiruppur Municipal Corporation, the tender process will be initiated only after finalization of land for the project.

4. The Director of Municipal Administration has therefore requested the Government to accord administrative sanction for establishment of Municipal Solid Waste Bio-CNG Plants in Madurai, Coimbatore, Tiruchirappalli, Tambaram, Salem and Nagercoil City Municipal Corporations under Design Build Finance Operate and Transfer (DBFOT) model in PPP mode for inviting the projects on the basis of Royalty per Metric Ton of waste to the said Municipal Corporations till the end of the concession period (i.e) 20 years, subject to the conditions as approved by Tamil Nadu Infrastructure and Development Board (TNIDB).

5. The Government after careful examination, have decided to accept the proposal of the Director of Municipal Administration and hereby accord administrative sanction for establishment of Municipal Solid Waste Bio-CNG Plants in Madurai, Coimbatore, Tiruchirappalli, Tambaram, Salem and Nagercoil City Municipal Corporations under Design Build Finance Operate and Transfer (DBFOT) model in Public Private Partnership mode with the conditions as approved by Tamil Nadu Infrastructure and Development Board (TNIDB) in the proceedings second read above.

6. This order issues with the concurrence of Finance Department vide its file No.562/FS/P/2024, Dated 28.02.2024.

**(BY ORDER OF THE GOVERNOR)**

**D.KARTHIKEYAN**  
**PRINCIPAL SECRETARY TO GOVERNMENT**

**To**

The Director of Municipal Administration,  
Chennai – 600 028.

The Commissioner, Madurai, Coimbatore, Tiruchirappalli,  
Tambaram, Salem, Nagercoil and Tiruppur Corporations.

**Copy to**

The Chief Minister's Office, Secretariat,  
Chennai – 600 009.

-4-

The Special Personal Assistant to Hon'ble Minister  
(Municipal Administration), Secretariat, Chennai – 9.

The Special Personal Assistant to Hon'ble Minister  
(Finance and Human Resource Management), Secretariat,  
Chennai – 600 009.

The Principal Private Secretary to the  
Principal Secretary to Government, Municipal Administration  
and Water Supply Department, Secretariat, Chennai – 600 009.

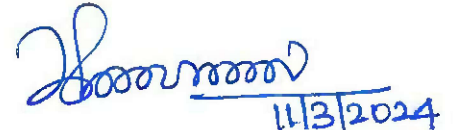
The Accountant General, Chennai – 600 018.

The Director of Local Fund Audit, Chennai – 600 035.

The Finance (Infra III/PPP Cell) Department, Secretariat,  
Chennai – 600 009.

The Municipal Administration and Water Supply (O.P- II)  
Department, Secretariat, Chennai – 600 009.

**// FORWARDED BY ORDER//**

  
11/3/2024

**SECTION OFFICER**

8/8  
11/3/2024

## **Annexure-XVI**

**Action taken by the Corporation to prevent incidents of Fire - Green Belt Formation & Watch Tower**

**Tree Plantation - Trees of around 2000 tree saplings (brought from Andhra Pradesh) and have been Planted over the boundary of Vellore Compost Yard:**



Tree Plantation in Vellore CY



Tree Plantation in Vellore CY



Tree Plantation in Vellore CY



Commissioner sir, Mayor - Tree Plantation in Vellore CY



Tree Plantation in Vellore CY



Tree Plantation in Vellore CY



Commissioner sir, Mayor - Tree Plantation in Vellore CY



Commissioner sir, Mayor - Tree Plantation in Vellore CY



Tree Plantation in Vellore CY



Tree Plantation in Vellore CY



Maintained Tree Plantation by watering in Vellore CY



Maintained Tree Plantation by watering in Vellore CY



Maintained Tree Plantation by watering in Vellore CY



Tree Plantation in Vellore CY



Tree Plantation in Vellalore CY



Tree Plantation in Vellalore CY



Daily Maintained Tree Plantation by watering in Vellalore CY

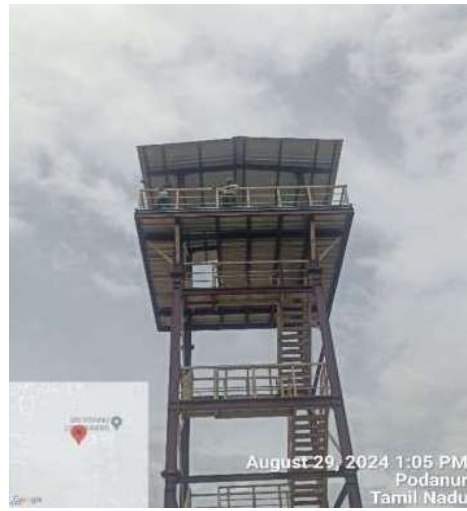


Daily Maintained Tree Plantation by watering in Vellalore CY

**Watch tower in Vellalore Dump yard (Tower view):**



Watch Tower in Vellalore Compost Yard



Watch Tower in Vellalore Compost Yard along with Security guard



Watch Tower in Vellalore Compost Yard along with Security guard



Watch Tower in Vellalore Compost Yard along with Security guard






Watch Tower in Vellalore Compost Yard along with Security guard





Watch Tower in Vellalore Compost Yard along with Security guard

## Action taken by the Corporation to prevent incidents of Fire:

 <p>Coimbatore, Tamil Nadu, India X244+CR, Anbu Nagar, Coimbatore, Podanur, Tamil Nadu 641023, India Lat 10.955635° Long 77.009107° 13/08/24 09:41 AM GMT +05:30</p>	<p><b>Disinfectant solution spraying</b> work team - Conservancy Workers &amp; Supervisors at Vellalore Compost Yard</p>
 <p>Podanur May 24, 2024 11:42 AM 10.9544N 77.0029E IE SWM</p>	<p>A fenced area dedicated for plantation works at Vellalore Compost yard allotted in the legacy waste cleared/recovered area.</p>
 <p>7/12/24 10:20 AM Unnamed Road Podanur Tamil Nadu</p>	<p>To monitor and supervise the Vellalore compost yard a Watch tower is constructed during the last 2 months. Additional such towers will be constructed in upcoming period.</p>

	<p><b>Watch tower</b> fabrication work at Vellalore compost yard</p>
	<p><b>Emergency water supply pipeline</b> work at Vellalore Compost yard</p>
	<p><b>Emergency water supply pipeline outlet point cement concrete flooring</b> work going at Vellalore compost yard near to Vermicompost plant</p>

	<p>Emergency water supply pipeline outlet point cement concrete work in Vellalore Compost Yard</p>
	<p>24X7 Security personals deployed at current entry and exit points. Vehicle Entry &amp; Exit monitored manually by security guard at Vellalore Compost Yard</p>
	<p>24X7 Security personals deployed at current entry and exit points. Monitoring Vehicle Entry &amp; Exit recording manually by security guard - Vellalore Compost Yard</p>